

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/03/2023

| SL | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE             |
|----|--------------------|---|-----------------------------|--------------------------------------|
| 1  | ARBP/0000011/2023  | M/S. JASVIT CONSTRUCTIONS PVT. LTD.<br>VS                         | BISHNU PRASAD PRADHAN<br>VS | //<br>()                             |
| 2  | BLAPL/0002577/2023 | M/S- ENGINEERING PROJECTS INDIA LTD.,<br>ANTARYAMI SENAPATI<br>VS | PARESH KUMAR MOHANTY<br>VS  | //<br>BALIPATNA /236 /2019<br>()     |
| 3  | BLAPL/0002578/2023 | STATE OF ODISHA<br>NATHA SELMA<br>VS                              | SURYAKANTA DWIBEDI<br>VS    | //<br>TITILAGARH /344 /2020<br>()    |
| 4  | BLAPL/0002579/2023 | STATE OF ODISHA<br>BIJU PING<br>VS                                | S.S.RAY (2)<br>VS           | //<br>TAISARA /256 /2022<br>()       |
| 5  | BLAPL/0002580/2023 | STATE OF ODISHA<br>SAFIKUL SK.@KHOKAN<br>VS                       | RITA SINGH<br>VS            | //<br>SPL.TASK FORCE /35 /2021<br>() |
| 6  | BLAPL/0002581/2023 | STATE OF ODISHA<br>RAMACHANDRA SAHU<br>VS                         | KEDAR SANKAR SAHU<br>VS     | //<br>RASOL /24 /2023<br>()          |
| 7  | BLAPL/0002582/2023 | STATE OF ODISHA<br>RAKESH PRADHAN<br>VS                           | KEDAR SANKAR SAHU<br>VS     | //<br>RASOL /24 /2023<br>()          |
| 8  | BLAPL/0002583/2023 | STATE OF ODISHA<br>BISWAJIT SAHU<br>VS                            | KEDAR SANKAR SAHU<br>VS     | //<br>RASOL /24 /2023<br>()          |
| 9  | BLAPL/0002584/2023 | STATE OF ODISHA<br>RAM @ RAMA TADINGI<br>VS                       | JUGALA KISHORE PANDA<br>VS  | //<br>NARAYANPATNA /61 /2021<br>()   |
| 10 | BLAPL/0002585/2023 | STATE OF ODISHA<br>ASHOK KUMAR MOHARANA<br>VS                     | JUGALA KISHORE PANDA<br>VS  | //<br>JARADA /11 /2021<br>()         |
| 11 | BLAPL/0002586/2023 | STATE OF ODISHA<br>MUNA NAIK<br>VS                                | ADITI HOTA<br>VS            | //<br>COLLIERY /56 /2023<br>()       |
|    |                    | STATE OF ODISHA   |                             | //                                   |

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|-----------|--------------------|--|---------------------------------|--|
| 12        | BLAPL/0002587/2023 | RAJA@RAJESH KUMAR BARIK<br>VS<br>STATE OF ODISHA       | PRASANTA KUMAR NANDA<br>VS      | LAXMISAGAR P.S. /295 /2022<br>()<br>// |
| 13        | BLAPL/0002588/2023 | SANKAR NAYAK<br>VS<br>STATE OF ODISHA                  | PRASANNA KUMAR NAYAK(1)<br>VS   | POLASARA PS /162 /2022<br>()<br>//     |
| 14        | BLAPL/0002589/2023 | SUBHRANSU SEKHAR PRATIHARI<br>VS<br>STATE OF ODISHA    | TRILOCHAN BARIK<br>VS           | / /0<br>()<br>//                       |
| 15        | BLAPL/0002590/2023 | MITU DAS @ MITU<br>VS<br>STATE OF ODISHA               | DEEPAK KUMAR SAHOO<br>VS        | TANGI /218 /2022<br>()<br>//           |
| 16        | BLAPL/0002591/2023 | SUSANTA BEHERA@MITU<br>VS<br>STATE OF ODISHA           | DEEPAK KU SAHOO<br>VS           | TANGI /218 /2022<br>()<br>//           |
| 17        | BLAPL/0002592/2023 | CHANDA@CHANDAN MUKHI<br>VS<br>STATE OF ODISHA          | ARIJEET MISHRA<br>VS            | JAJPUR ROAD /133 /2018<br>()<br>//     |
| 18        | BLAPL/0002593/2023 | BOIJAYANTA KHOSLA<br>VS<br>STATE OF ODISHA             | SATYABRATA MOHANTY<br>VS        | BORIGUMMA /31 /2020<br>()<br>//        |
| 19        | BLAPL/0002594/2023 | PADIA MADHI<br>VS<br>STATE OF ODISHA                   | RAJIB LOCHAN PATTNAIK<br>VS     | KALIMELA /207 /2022<br>()<br>//        |
| 20        | BLAPL/0002595/2023 | MANARAO ODARI<br>VS<br>STATE OF ODISHA                 | DIGAMBAR SETHI<br>VS            | / /0<br>()<br>//                       |
| 21        | BLAPL/0002596/2023 | MANOJ KUMAR KHATUA<br>VS<br>STATE OF ODISHA            | SAPAN KUMAR LENKA<br>VS         | MANCHESWAR P.S. /541 /2017<br>()<br>// |
| 22        | BLAPL/0002597/2023 | ARJUNA PARABHOI @ ARJUNA BHOI<br>VS<br>STATE OF ODISHA | PANCHANAN PANIGRAHI<br>VS       | SAINTALA /12 /2022<br>()<br>//         |
| 23        | BLAPL/0002598/2023 | PRAMOD RANJAN DASH @ PRAMOD KUMAR DAS                  | SOUMYA RANJAN MOHANTY           | PAHALA /178 /2022                      |

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|----|--------------------|---|--------------------------|---------------------------|
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 24 | BLAPL/0002599/2023 | BIRAJ DIGAL   | AMULYA RATNA PANDA       | BALLIGUDA /159 /2022      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 25 | BLAPL/0002600/2023 | MOHAMAD TAUSIFALAM  | TRILOCHAN NANDA          | / /0                      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 26 | BLAPL/0002601/2023 | ABHISHEK DUBEY  | TRILOCHAN NANDA          | / /0                      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 27 | BLAPL/0002602/2023 | RANJAN BHOI   | ARIJEET MISHRA           | / /0                      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 28 | BLAPL/0002603/2023 | TITU @ JITU MALLIK  | MANOJ KUMAR PATI         | BOLANGIR SADAR /554 /2022 |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 29 | BLAPL/0002604/2023 | SUBHASH GHISHING GIRI @ SUBASH GHISING GIRI SIDHARTHA DAS |                          | EOW,BHUBANESWAR /7 /2022  |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 30 | BLAPL/0002605/2023 | CHAITANYA HEMBRUM   | BIJAYA KUMAR RAGADA      | KHUNTUNI /153 /2022       |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 31 | BLAPL/0002606/2023 | SRINIBAS GOUDA  | GOPAL KRISHNA NAYAK      | TARASINGI /149 /2021      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 32 | BLAPL/0002607/2023 | RABI DIGAL  | RAMAKANTA PRADHAN        | / /0                      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 33 | BLAPL/0002608/2023 | SUBASH RANA   | BISWAJIT NAYAK           | RASOL /24 /2023           |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA   |                          | //                        |
| 34 | BLAPL/0002609/2023 | PRASANTA KUMAR BEHERA                                     | SATYA RANJAN MULIA       | JAGATPUR /425 /2022       |
|    |                    | VS  | VS                       | ()                        |

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| 35 | BLAPL/0002610/2023 | STATE OF ODISHA<br>AJAY JENA<br>VS                         | TARA PRASAD MOHAPATRA<br>VS    | //<br>BALIAPANDA /43 /2021<br>()         |
| 36 | BLAPL/0002611/2023 | STATE OF ODISHA<br>CHINMAYA KUMAR ROUT @ CHIKU<br>VS       | TARA PRASAD MOHAPATRA<br>VS    | //<br>BALIAPANDA /147 /2022<br>()        |
| 37 | BLAPL/0002612/2023 | STATE OF ODISHA<br>J. RAJA @ RAJA BEHERA<br>VS             | TARA PRASAD MOHAPATRA<br>VS    | //<br>SEA BEACH /247 /2022<br>()         |
| 38 | BLAPL/0002613/2023 | STATE OF ODISHA<br>SRIKANTA SUNA<br>VS                     | SURENDRA MOHANTY<br>VS         | //<br>KHETRARAJPUR /0121 /2022<br>()     |
| 39 | BLAPL/0002614/2023 | STATE OF ODISHA<br>GABINDA ANJEL<br>VS                     | RAJIB LOCHAN PATNAIK<br>VS     | //<br>ORKEL /45 /2023<br>()              |
| 40 | BLAPL/0002615/2023 | STATE OF ODISHA<br>DINABANDHU MAHARANA<br>VS               | ANUP KUMAR MOHAPATRA<br>VS     | //<br>POLASARA PS /115 /2016<br>()       |
| 41 | BLAPL/0002616/2023 | STATE OF ODISHA<br>GANESWAR DAS<br>VS                      | CHANDANA MISHRA<br>VS          | //<br>PHIRINGIA /22 /2023<br>()          |
| 42 | BLAPL/0002617/2023 | STATE OF ODISHA<br>SARUKH @ SARUKH ALLI KHAN<br>VS         | CHANDAN SAMANTARAY<br>VS       | //<br>LAXMISAGAR P.S. /295 /2022<br>()   |
| 43 | BLAPL/0002618/2023 | STATE OF ODISHA<br>SASMITA BEHERA<br>VS                    | GHANASHYAM NAMTOAR<br>VS       | //<br>JAGATSINGPUR /822 /2022<br>()      |
| 44 | BLAPL/0002619/2023 | STATE OF ODISHA<br>DINESH BAITHARU @ BITU<br>VS            | SATYA NARAYAN MISHRA (4)<br>VS | //<br>KOKSARA /92 /2022<br>()            |
| 45 | BLAPL/0002620/2023 | STATE OF ODISHA<br>SUDARSAN NAYAK<br>VS<br>STATE OF ODISHA | AMAR BALLAV NANDA<br>VS        | //<br>KHANTAPADA /0125 /2021<br>()<br>// |

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|-----------|--------------------|---|---------------------------------|---------------------------------------|
| 46        | BLAPL/0002621/2023 | NARENDRA BEHERA<br>VS<br>STATE OF ODISHA          | GHANASHYAM NAMTOAR<br>VS        | JAGATSINGPUR /822 /2022<br>()<br>//   |
| 47        | BLAPL/0002622/2023 | VAKIL CHAND<br>VS<br>STATE OF ODISHA              | ANANTA NARAYAN PATTANAYAK<br>VS | MACHHKUND /96 /2018<br>()<br>//       |
| 48        | BLAPL/0002623/2023 | MUNA SWAIN<br>VS<br>STATE OF ODISHA               | SIDDHARTH GOUTAM DAS<br>VS      | KHALLIKOTE /67 /2023<br>()<br>//      |
| 49        | BLAPL/0002624/2023 | LAKHAN BEHERA<br>VS<br>STATE OF ODISHA            | PRANAB KUMAR DAS<br>VS          | ORKEL /34 /2023<br>()<br>//           |
| 50        | BLAPL/0002625/2023 | DINESH BAITHARU @ BITU<br>VS<br>STATE OF ODISHA   | SATYA NARAYAN MISHRA (4)<br>VS  | KOKSARA /256 /2021<br>()<br>//        |
| 51        | BLAPL/0002626/2023 | FALINDAR SINGH @ BAHADUR<br>VS<br>STATE OF ODISHA | ABHISHEK MOHANTY<br>VS          | BISRA /139 /2022<br>()<br>//          |
| 52        | BLAPL/0002627/2023 | SUBAL @ SAROJ BAG<br>VS<br>STATE OF ODISHA        | SATYABRATA PANDA<br>VS          | SONEPUR /216 /2022<br>()<br>//        |
| 53        | BLAPL/0002628/2023 | TUNA DAS<br>VS<br>STATE OF ODISHA                 | MANAS KUMAR CHAND<br>VS         | BARIPADA TOWN /1056 /2022<br>()<br>// |
| 54        | BLAPL/0002629/2023 | CHANDAN KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA  | SK. ZAFARULLA<br>VS             | KHUNTA /340 /2022<br>()<br>//         |
| 55        | BLAPL/0002630/2023 | MANAS KUMAR MUDULI<br>VS<br>STATE OF ODISHA       | RAMANI KANTA PATTANAIK<br>VS    | KHURDA MODEL /400 /2022<br>()<br>//   |
| 56        | BLAPL/0002631/2023 | PARSURAM LALIT<br>VS<br>STATE OF ODISHA           | PRANAB KUMAR DAS<br>VS          | ORKEL /34 /2023<br>()<br>//           |
| 57        | CMAPL/0000181/2023 | SANTOSH KUMAR SAHOO                               | ADV.                            | //                                    |

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|           |                    | VS   | VS                              | 0                               |
| 58        | CMAPL/0000182/2023 | MAHANADI COALFIELDS LTD., BURLA<br>MAHADEV SETH                                      | PRANAB KUMAR PASAYAT            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 59        | CMAPL/0000183/2023 | MANDODARI MEHER<br>BIDYULATA BHOI  | PRADIP KUMAR MALLICK            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 60        | CMAPL/0000184/2023 | GOVT OF ODISHA<br>AJAYA KUMAR PATTNAIK   | NIRANJAN PANDA                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 61        | CMAPL/0000185/2023 | ODISHA INFORMATION COMMISSION, BBSR<br>DURYODHAN ROUT                                | ADV.                            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 62        | CMAPL/0000186/2023 | STATE OF ODISHA<br>SURENDRA KUMAR SHARMA   | ADV.                            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 63        | CMP/0000241/2023   | THE CHAIRMAN CUM M.D., MAHANADI COALFIELDS LTD., SAMBALPUR<br>ASHOK KUMAR KHANDELWAL | SOUMYA MISHRA                   | //                              |
|           |                    | VS   | VS                              | 0                               |
| 64        | CMP/0000242/2023   | SUB-REGISTRAR, BETNOTI<br>LAXMIDHAR BEHERA   | BIBEKANANDA BHUYAN              | //                              |
|           |                    | VS   | VS                              | 0                               |
| 65        | CMP/0000243/2023   | STATE OF ODISHA<br>BIJAYA @ KHOKAN SARKAR  | BHASKAR CHANDRA PANDA           | //                              |
|           |                    | VS   | VS                              | 0                               |
| 66        | CMP/0000244/2023   | DHARANIDHAR RANBIR PRADHAN<br>SANATAN SAHU   | SIDHARTHA MISHRA 1              | //                              |
|           |                    | VS   | VS                              | 0                               |
| 67        | CONTC/0001472/2023 | TRILOCHAN @ LOCHAN SAHU<br>SATYANARAYAN TRIPATHY                                     | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |
| 68        | CONTC/0001473/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>GOPINATH SWAIN   | ADV                             | //                              |
|           |                    | VS   | VS                              | 0                               |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 69        | CONTC/0001474/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>PANCHANANA PADHY<br>VS       | ADV<br>VS                       | //<br>//<br>0                   |
| 70        | CONTC/0001475/2023 | SATYABRATA SAHU, I.A.S.<br>TARINI CHARAN TRIPATHY<br>VS    | ADV<br>VS                       | //<br>//<br>0                   |
| 71        | CONTC/0001476/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>KAILASH CHANDRA BEHERA<br>VS | ADV<br>VS                       | //<br>//<br>0                   |
| 72        | CONTC/0001477/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>AMIYA CHANDRA SABAT<br>VS    | ADV<br>VS                       | //<br>//<br>0                   |
| 73        | CONTC/0001478/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>PANCHANAN SWAIN<br>VS        | ADV<br>VS                       | //<br>//<br>0                   |
| 74        | CONTC/0001479/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>JAGAT MOHAN GOUDA<br>VS      | ADV<br>VS                       | //<br>//<br>0                   |
| 75        | CONTC/0001480/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>SADASHIBA DAKUA<br>VS        | ADV<br>VS                       | //<br>//<br>0                   |
| 76        | CONTC/0001481/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>GOLAPI BARLA<br>VS           | ADV<br>VS                       | //<br>//<br>0                   |
| 77        | CONTC/0001482/2023 | VISHAL KUMAR DEV, I.A.S.<br>FLORA KERKETA<br>VS            | ADV<br>VS                       | //<br>//<br>0                   |
| 78        | CONTC/0001483/2023 | VISHAL KUMAR DEV, I.A.S.<br>RAJESH KUMAR PANDA<br>VS       | ADV<br>VS                       | //<br>//<br>0                   |
| 79        | CONTC/0001484/2023 | ROHIT KUMAR LENKA, I.F.S.,<br>BICHITRA KUMAR SAHOO<br>VS   | ADV<br>VS                       | //<br>//<br>0                   |
|           |                    | AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT.            |                                 | //                              |

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| 80        | CONTC/0001485/2023 | SWARUPANANDA DASH<br>VS   | ADV<br>VS                       | //<br>0                         |
| 81        | CONTC/0001486/2023 | SAUBHAGYA RANJAN PANDA, O.A.S.,<br>HIMADRI KAR  | ADV<br>VS                       | //<br>0                         |
| 82        | CONTC/0001487/2023 | KAPILENDRA MISHRA , O.E.S- 1<br>DEEPAK KUMAR PATRA  | ADV.<br>VS                      | //<br>0                         |
| 83        | CONTC/0001488/2023 | DEO RANJAN KUMAR SINGH, I.A.S.,<br>BADRINARAYAN RATH  | ADV.<br>VS                      | //<br>0                         |
| 84        | CONTC/0001489/2023 | SUSHANT KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, BBSR<br>ARUNA RANA                               | ADV.<br>VS                      | //<br>0                         |
| 85        | CONTC/0001490/2023 | MAHENDRA MOHAPATRA, PROJECT DIRECTOR, LOWER SUKTEL IRRIGATION PROJECT<br>ANANDA CHANDRA SANGRAM SINGH | ADV<br>VS                       | //<br>0                         |
| 86        | CONTC/0001491/2023 | ASWATHY S, I.A.S.<br>SARADA CHARAN BEHERA   | ADV.<br>VS                      | //<br>0                         |
| 87        | CONTC/0001492/2023 | ASWATHY S, I.A.S.<br>SHANKAR DAS  | ADV.<br>VS                      | //<br>0                         |
| 88        | CONTC/0001493/2023 | ANU GARG, ( I.A.S.)<br>CUTTACK HUMANITY TRUST, KANON ENCLAVE, CUTTACK                                 | ADV.<br>VS                      | //<br>0                         |
| 89        | CONTC/0001494/2023 | COMMISSIONER OF POLICE, MUMBAI<br>AMOD CHANDRA BISWAL   | ADV<br>VS                       | //<br>0                         |
| 90        | CONTC/0001495/2023 | MANAS KUMAR TRIPATHY, TAHASILDAR, ANANDAPUR<br>MANOJ KUMAR SINGH                                      | ADV<br>VS                       | //<br>0                         |
| 91        | CONTC/0001496/2023 | VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT.<br>KRUSHNA CHANDRA DASH                               | ADV<br>ADV                      | //<br>0                         |



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|     |                    | VS   | VS                       | 0                        |
| 92  | CONTC/0001497/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>BHOLANATH GOUDA                                    | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 93  | CONTC/0001498/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>HARIHARA PATRA                                     | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 94  | CONTC/0001499/2023 | SATYABRATA SAHU, I.A.S.<br>SUBASA CHANDRA PANDA                                  | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 95  | CONTC/0001500/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>BHAGABAN PATTANAYAK                                | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 96  | CONTC/0001501/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>SARAT CHANDRA PATRO                                | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 97  | CONTC/0001502/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>DEBENDRA KUMAR MISHRA                              | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 98  | CONTC/0001503/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>SHANKAR PADHY                                      | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 99  | CONTC/0001504/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>M BIPRA CHARAN                                     | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 100 | CONTC/0001505/2023 | MANOJ KUMAR MISHRA, I.A.S.<br>PRATIMA RATHA                                      | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 101 | CONTC/0001506/2023 | DIBYA JYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE, GANJAM<br>NRUTYARAJ MAJHI | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | ANU GARG, IAS  |                          | //                       |
| 102 | CONTC/0001507/2023 | KARTIKA CHANDRA NAYAK  | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |

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|-----|--------------------|--|--------------------------|--------------------------|
| 103 | CONTC/0001508/2023 | R.S GOPALAN, I.A.S.<br>MARKANDA MAJHI<br>VS<br>ANU GARG,IAS                        | ADV<br>VS                | //<br>//<br>0<br>//      |
| 104 | CONTC/0001509/2023 | SARMISTHA SIVAPRIYA CHOUDHURY<br>VS<br>ASWATHY S., I.A.S.                          | ADV<br>VS                | //<br>0<br>//            |
| 105 | CONTC/0001510/2023 | SUSILA GAHIR @ GOUD<br>VS<br>ANU GARG,IAS  | ADV<br>VS                | //<br>0<br>//            |
| 106 | CONTC/0001511/2023 | SHIV KUMAR RATHOR<br>VS<br>ASHISH THAKARE, I.A.S.                                  | ADV<br>VS                | //<br>0<br>//            |
| 107 | CONTC/0001512/2023 | ILLA NAIK<br>VS<br>ANU GARG,IAS  | ADV<br>VS                | //<br>0<br>//            |
| 108 | CONTC/0001513/2023 | BHAGIRATHI BISWAL<br>VS<br>SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT       | ADV<br>VS                | //<br>0<br>//            |
| 109 | CONTC/0001514/2023 | DAMBARU MAJHI<br>VS<br>ANU GARG,IAS  | ADV<br>VS                | //<br>0<br>//            |
| 110 | CONTC/0001515/2023 | SIMITA DHADA@SUMANTA<br>VS<br>SHUBHA SARMA, I.A.S.                                 | ADV<br>VS                | //<br>0<br>//            |
| 111 | CONTC/0001516/2023 | BIJAY KUMAR PRADHAN<br>VS<br>SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT     | ADV<br>VS                | //<br>0<br>//            |
| 112 | CONTC/0001517/2023 | DHANESWAR PRADHAN<br>VS<br>SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT       | ADV<br>VS                | //<br>0<br>//            |
| 113 | CONTC/0001518/2023 | JOGESH CHANDRA PRAHARAJ<br>VS<br>SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT | ADV<br>VS                | //<br>0<br>//            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| 114 | CONTC/0001519/2023 | MAA SARASWATI SHG<br>VS   | ADV.<br>VS               | //<br>0                  |
| 115 | CONTC/0001520/2023 | AMRIT RUTURAJ, I.A.S.,<br>SRICHARAN SENAPATI                                | ADV                      | //<br>0                  |
| 116 | CONTC/0001521/2023 | SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT<br>BHABANI CHANDRA PARIDA | ADV                      | //<br>0                  |
| 117 | CONTC/0001522/2023 | SURENDRA KUMAR, PRINCIPAL SECY., GA AND PG DEPT.<br>SATYABADI PARIDA        | ADV                      | //<br>0                  |
| 118 | CONTC/0001523/2023 | SURENDRA KUMAR, PRINCIPAL SECY., GA AND PG DEPT.<br>BRAJA BANDHU MUNDA      | ADV                      | //<br>0                  |
| 119 | CONTC/0001524/2023 | SURENDRA KUMAR, PRINCIPAL SECY., GA AND PG DEPT.<br>PRANAKRUSHNA PRADHAN    | ADV                      | //<br>0                  |
| 120 | CONTC/0001525/2023 | SURENDRA KUMAR, PRINCIPAL SECY., GA AND PG DEPT.<br>MANOJ KUMAR TANTY       | ADV                      | //<br>0                  |
| 121 | CONTC/0001526/2023 | ASWATHY.S,IAS<br>MAHADEV BARA   | ADV                      | //<br>0                  |
| 122 | CONTC/0001527/2023 | ASWATHY.S,IAS<br>DEHURY MUNDA   | ADV                      | //<br>0                  |
| 123 | CONTC/0001528/2023 | ASWATHY.S, I.A.S.<br>JOHAN MUNDA  | ADV                      | //<br>0                  |
| 124 | CONTC/0001529/2023 | ASWATHY.S,IAS<br>GANESH BARA  | ADV                      | //<br>0                  |
| 125 | CONTC/0001530/2023 | ASWATHY.S,IAS<br>LINGARAJ NAYAK   | ADV                      | //<br>0                  |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                             | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE           |
|-----|--------------------|--|---------------------------|------------------------------------|
|     |                    | VS   | VS                        | ()                                 |
| 126 | CONTC/0001531/2023 | ASWATHY.S,IAS<br>NIRANJAN BHOI                   | ADV.                      | //                                 |
|     |                    | VS   | VS                        | ()                                 |
| 127 | CONTC/0001532/2023 | ASWATHY. S, IAS,<br>PRABHAKAR CHHADIA            | ADV.                      | //                                 |
|     |                    | VS   | VS                        | ()                                 |
| 128 | CONTC/0001533/2023 | ASWATHY S., IAS<br>RAJDEEP CHARLES TOPPO         | ADV.                      | //                                 |
|     |                    | VS   | VS                        | ()                                 |
| 129 | CONTC/0001534/2023 | ASWATHY. S, IAS,<br>PRAKASH BHATRA               | ADV.                      | //                                 |
|     |                    | VS   | VS                        | ()                                 |
| 130 | CONTC/0001535/2023 | ASWATHY. S, IAS,<br>ABEDA RAITA                  | ADV.                      | //                                 |
|     |                    | VS   | VS                        | ()                                 |
| 131 | CRLA/0000248/2023  | ASWATHY S, IAS<br>SURESH ROUT                    | JNYANANANDA PANDA         | NAYAGARH /11 /2018                 |
|     |                    | VS   | VS                        | ()                                 |
| 132 | CRLA/0000249/2023  | STATE OF ODISHA<br>SACHIDANANDA SHIT             | DAYANANDA MOHAPATRA       | RAIRANGPUR TOWN /45 /2013          |
|     |                    | VS   | VS                        | ()                                 |
| 133 | CRLA/0000250/2023  | STATE OF ODISHA<br>SOUMITRY MISHRA               | JUGALA KISHORE PANDA      | VIGILANCE PS (BERHAMPUR) /33 /2010 |
|     |                    | VS   | VS                        | ()                                 |
| 134 | CRLA/0000251/2023  | STATE OF ODISHA (G.A. DEPT)<br>KANHU CHARAN HOTA | DHIRENDRA KUMAR MOHAPATRA | SAMBALPUR VIGILANCE /56 /2015      |
|     |                    | VS   | VS                        | ()                                 |
| 135 | CRLA/0000252/2023  | STATE OF ODISHA(VIG.)<br>SUSANT KUMAR SAHU       | DEBA PRASAD DAS           | BHUBANESWAR VIGILANCE /52 /2009    |
|     |                    | VS   | VS                        | ()                                 |
| 136 | CRLA/0000253/2023  | STATE OF ODISHA(VIG.)<br>SARASWATI HALDAR        | RAJIB LOCHAN PATTNAIK     | //0                                |
|     |                    | VS   | VS                        | ()                                 |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE  |
|-----|--------------------|--|--------------------------------|---|
| 137 | CRLA/0000254/2023  | STATE OF ODISHA<br>BINODINI @ BANITA SAHU<br>VS                        | BIKASH MISHRA<br>VS            | //<br>BHAWANIPATNA SADAR /163 /2017<br>()                       |
| 138 | CRLLP/0000011/2023 | STATE OF ODISHA<br>CENTRAL BUREAU OF INVESTIGATION (CBI)<br>VS         | SARTHAK NAYAK<br>VS            | //<br>/ /0<br>()  |
| 139 | CRLMA/0000066/2023 | GOPABANDHU KHILAR<br>GULU BHATRA<br>VS                                 | ADV.<br>VS                     | //<br>/ /0<br>()  |
| 140 | CRLMA/0000067/2023 | STATE OF ODISHA<br>ASIM KUMAR TAKRI<br>VS                              | ADV.<br>VS                     | //<br>/ /0<br>()  |
| 141 | CRLMC/0001165/2023 | STATE OF ODISHA<br>SUNIL KUMAR PRADHAN<br>VS                           | SASANKA SEKHAR SATAPATHY<br>VS | //<br>COLLIERY /8 /2021<br>()                                   |
| 142 | CRLMC/0001166/2023 | STATE OF ODISHA<br>LIPI GOUDA @ LIPIKARANI GOUDA<br>VS                 | LAMBODAR ACHARI<br>VS          | //<br>BADAGADA /38 /2021<br>()                                  |
| 143 | CRLMC/0001167/2023 | STATE OF ODISHA<br>SANATAN BEHERA<br>VS                                | PRIYA RANJAN SINGH<br>VS       | //<br>DHENKANAL SADAR /146 /2018<br>A.D.J.,DHENKANAL(Dhenkanal) |
| 144 | CRLMC/0001168/2023 | STATE OF ODISHA<br>SHIVANANDA MOHANTY<br>VS                            | RAMDAS ACHARY<br>VS            | Spl/0000022/2018<br>BADAMBADI /123 /2020<br>()                  |
| 145 | CRLMC/0001169/2023 | STATE OF ODISHA<br>AMIYA KUMAR JENA<br>VS                              | AMULYA RATNA PANDA<br>VS       | //<br>MANGALPUR /104 /2022<br>()                                |
| 146 | CRLMC/0001170/2023 | STATE OF ODISHA<br>NARAYAN NAIK<br>VS                                  | SIDHARTHA DAS<br>VS            | //<br>/ /0<br>()  |
| 147 | CRLMC/0001171/2023 | STATE OF ODISHA<br>LUSIKA NAYAK@LUSHIKA NAYAK<br>VS<br>STATE OF ODISHA | JAYADEBA BEHERA<br>VS          | //<br>AIR FIELD P.S. /94 /2021<br>()<br>//                      |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>       |
|-----------|--------------------|--|---------------------------------|---------------------------------------|
| 148       | CRLMC/0001172/2023 | RAJESH KUMAR GOUDA<br>VS<br>STATE OF ODISHA      | DEVASHIS PANDA<br>VS            | PURUSHOTTAMPUR /525 /2022<br>()<br>// |
| 149       | CRLMC/0001173/2023 | ARUN ROY<br>VS<br>STATE OF ODISHA                | PARSURAM PANDA<br>VS            | / /0<br>()<br>//                      |
| 150       | CRLMC/0001174/2023 | JATINDRA MOHAN NAIK<br>VS<br>STATE OF ODISHA     | MANOJ KUMAR PANDA<br>VS         | DEOGARH /204 /2021<br>()<br>//        |
| 151       | CRLMC/0001175/2023 | TRILOCHAN MOHAPATRA<br>VS<br>STATE OF ODISHA     | MANAS KUMAR CHAND<br>VS         | KHURDA SADAR /292 /2022<br>()<br>//   |
| 152       | CRLMC/0001176/2023 | TAMAL MUKHERJEE<br>VS<br>REPUBLIC OF INDIA (CBI) | SOUMYA RANJAN MOHANTY<br>VS     | BALIAPAL /85 /2013<br>()<br>//        |
| 153       | CRLMC/0001177/2023 | SURAJ @ SILU BEHERA<br>VS<br>STATE OF ODISHA     | BHARAT BHUSAN ROUSTRAY<br>VS    | ANGUL TOWN /102 /2017<br>()<br>//     |
| 154       | CRLMC/0001178/2023 | NIRANJAN SETHI<br>VS<br>STATE OF ODISHA          | BISWORANJAN SWAIN<br>VS         | PHULBANI SADAR /61 /2019<br>()<br>//  |
| 155       | CRLMC/0001179/2023 | BRAJAKISHORE PANIGRAHI<br>VS<br>SAMBHU KHAMARI   | DEEPAK KUMAR MOHAPATRA<br>VS    | / /0<br>()<br>//                      |
| 156       | CRLMC/0001180/2023 | MAMATA MUDULI<br>VS<br>STATE OF ODISHA           | MANAS KUMAR CHAND<br>VS         | BEGUNIA P.S. /322 /2022<br>()<br>//   |
| 157       | CRLMP/0000460/2023 | PRACHI MAHAPATRA<br>VS<br>STATE OF ODISHA        | AKSHAYA KUMAR SUBUDHI<br>VS     | / /0<br>()<br>//                      |
| 158       | CRLMP/0000461/2023 | CHINMAYEE BARIK<br>VS<br>STATE OF ODISHA         | SAPAN KUMAR LENKA<br>VS         | / /0<br>()<br>//                      |
| 159       | CRLMP/0000462/2023 | JHUNU NAYAK                                      | BISWAJIT TRIPATHY               | / /0                                  |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                        | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 160 | CRLMP/0000463/2023 | SANJULATA SAHU                              | BIRENDRA MOHAPATRA          | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 161 | CRLMP/0000464/2023 | BANSHIDHAR MOHANTY                          | RAMA CHANDRA JENA           | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 162 | CRLMP/0000465/2023 | DURGA PRASAD MAHARANA                       | SURESH KUMAR PANDA          | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 163 | CRLMP/0000466/2023 | MALATILATA ROUT                             | SURESH KUMAR PANDA          | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 164 | CRLMP/0000467/2023 | KESHAB KUMAR MOHAPATRA                      | SURESH KUMAR PANDA          | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 165 | CRLMP/0000468/2023 | MAMATA SAMAL                                | ANUP KUMAR MOHAPATRA        | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 166 | CRLMP/0000469/2023 | BANAMALI NAYAK                              | DR. BINODA KUMAR MISHRA     | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | SUKANTI NAYAK                               |                             | //                       |
| 167 | CRLMP/0000470/2023 | PRAMODINI PAIKRAY                           | NIRANJAN PANDA              | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 168 | CRLMP/0000471/2023 | ABDUL MAZID KHAN                            | NIRANJAN PANDA              | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | SECRETARY, DEPARTMENT OF HOME AFFAIRS, BBSR |                             | //                       |
| 169 | CRLMP/0000472/2023 | KAILASH CHANDRA DAS                         | GYANENDRA KU PARIDA         | / /0                     |
|     |                    | VS  | VS                          | ()                       |
|     |                    | STATE OF ODISHA                             |                             | //                       |
| 170 | CRLMP/0000473/2023 | SNIGDHARANI BARIK                           | DEBENDRA NARAYAN PATTANAIAK | / /0                     |
|     |                    | VS  | VS                          | ()                       |

**ORISSA HIGH COURT**

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| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|--|---------------------------------|---------------------------------|
| 171       | CRLREV/0000103/2023 | STATE OF ODISHA<br>SOURAV KUMAR SAHOO<br>VS<br>CHHABI SAHOO      | RAMDAS ACHARY<br>VS             | //<br>//0<br>()                 |
| 172       | CRLREV/0000104/2023 | RINKU PRADHAN<br>VS<br>STATE OF ODISHA                           | AKSHAYA KUMAR SAHOO<br>VS       | //<br>//0<br>()                 |
| 173       | CRLREV/0000105/2023 | BABAN CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                     | TARA PRASAD MOHAPATRA<br>VS     | SULIAPADA /34 /2004<br>()<br>// |
| 174       | CRLREV/0000106/2023 | HURIA @ PRAKASH DALEI @ SINGH<br>VS<br>STATE OF ODISHA           | ASHOK KUMAR ROUT<br>VS          | FATEGARH /57 /2006<br>()<br>//  |
| 175       | FAO/0000114/2023    | MANAGER NATIONAL INSURANCE CO. LTD.<br>VS<br>PRADIPTA KUMAR JENA | BIJOY DASMOHAPATRA<br>VS        | //<br>()<br>//                  |
| 176       | FAO/0000115/2023    | CHHATBAR@CHHATBAI BHUYAN<br>VS<br>UNION OF INDIA                 | DEBASISH PATNAIK<br>VS          | //<br>()<br>//                  |
| 177       | FAO/0000116/2023    | RINKU DEVI<br>VS<br>UNION OF INDIA                               | DEBASISH PATNAIK<br>VS          | //<br>()<br>//                  |
| 178       | MACA/0000174/2023   | RENUBALA SAHU<br>VS<br>PRADEEP KUMAR MOHANTY                     | BINAYAK PRASAD MOHANTY<br>VS    | //<br>()<br>//                  |
| 179       | MACA/0000175/2023   | SUMA SAHOO<br>VS<br>KRUPASINDHU PALEI                            | PRADEEP KUMAR MISHRA<br>VS      | //<br>()<br>//                  |
| 180       | MACA/0000176/2023   | MANAGER, T.P.HOB.ORIENTAL INSURANCE, CO. LTD.<br>VS<br>KANTI DEI | ADAM ALI KHAN<br>VS             | //<br>()<br>//                  |
| 181       | MATA/0000070/2023   | GHANASHYAM KUMURA<br>VS<br>PUSPLATA KUMURU                       | BASUDEV PUJARI<br>VS            | //<br>()<br>//                  |



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| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|---|---------------------------------|---------------------------------|
| 182       | RPFAM/0000072/2023  | SAGARIKA DASH<br>VS<br>RAJENDRA KUMAR BHATTA                            | SIDHESWAR MOHANTY<br>VS         | //<br>0<br>//                   |
| 183       | RPFAM/0000073/2023  | RANJAN KUMAR MALLIK<br>VS<br>BABITA ROUT                                | RAKESH KUMAR MALLICK<br>VS      | //<br>0<br>//                   |
| 184       | RVWPET/0000064/2023 | SMITA PANDA<br>VS<br>SOUMITRIMAYEE PANDA                                | BANSHIDHAR SATAPATHY<br>VS      | //<br>0<br>//                   |
| 185       | RVWPET/0000065/2023 | PRAGYAN PARAMITA MURMU<br>VS<br>STATE OF ODISHA                         | BHOJARAJ SETH<br>VS             | //<br>0<br>//                   |
| 186       | RVWPET/0000066/2023 | ORISSA STATE FINANCIAL CORPORATION<br>VS<br>M/S. ASHOKA INDUSTRIES LTD. | PAMI RATH<br>VS                 | //<br>0<br>//                   |
| 187       | SAO/0000003/2023    | JAYANTI BARIK<br>VS<br>RAMAKANTA BARIK                                  | ASHUTOSH MOHANTA<br>VS          | //<br>0<br>//                   |
| 188       | STREV/0000010/2023  | M/S. TECHNO ENGINEERS<br>VS<br>STATE OF ODISHA                          | B.PANDA (SR.ADV.)<br>VS         | //<br>0<br>//                   |
| 189       | TRP(C)/0000090/2023 | KABITARANI SAHOO<br>VS<br>DEBASISH SAHOO                                | SUSANTA SEKHAR PARIDA<br>VS     | //<br>0<br>//                   |
| 190       | TRP(C)/0000091/2023 | SUMITRA BEHERA<br>VS<br>JAYANTA TARAI                                   | JAYADEBA BEHERA<br>VS           | //<br>0<br>//                   |
| 191       | TRP(C)/0000092/2023 | SAMBIT SAGAR SAHOO<br>VS<br>SUSBHASREE SAHU                             | TUSAR KUMAR MISHRA<br>VS        | //<br>0<br>//                   |
| 192       | TRP(C)/0000093/2023 | MADHUSMITA PATRA<br>VS<br>CHANDRAKANTA SAHOO                            | BIDESHI KUMAR GHADEI<br>VS      | //<br>0<br>//                   |
| 193       | WA/0000415/2023     | STATE OF ODISHA   | MANOJ KUMAR KHUNTIA, A.G.A.     | //                              |

## ORISSA HIGH COURT

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| SL  | FILING NO       | NAME OF PETNR./APPEL                                   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------|--|--------------------------|--------------------------|
|     |                 | VS   | VS                       | 0                        |
| 194 | WA/0000416/2023 | JANGYASENI SAHU<br>JENAMANI DEI                        | MOHIT AGARWAL            | //                       |
|     |                 | VS   | VS                       | 0                        |
| 195 | WA/0000417/2023 | STATE OF ODISHA<br>RADHAKANTA MATH                     | SOUMYA MISHRA            | //                       |
|     |                 | VS   | VS                       | 0                        |
| 196 | WA/0000418/2023 | STATE OF ODISHA<br>KRUSHNA CHANDRA MAHANTA             | ADV.                     | //                       |
|     |                 | VS   | VS                       | 0                        |
| 197 | WA/0000419/2023 | STATE OF ODISHA<br>LOKANATH MAHANTA                    | ADV                      | //                       |
|     |                 | VS   | VS                       | 0                        |
| 198 | WA/0000420/2023 | STATE OF ODISHA<br>STATE OF ODISHA                     | SASWAT DAS, A.G.A        | //                       |
|     |                 | VS   | VS                       | 0                        |
| 199 | WA/0000421/2023 | MAHESWAR PRADHAN<br>STATE OF ODISHA                    | SASWAT DAS,A.G.A         | //                       |
|     |                 | VS   | VS                       | 0                        |
| 200 | WA/0000422/2023 | RAGHAB JENA<br>STATE OF ODISHA                         | SASWAT DAS,A.G.A         | //                       |
|     |                 | VS   | VS                       | 0                        |
| 201 | WA/0000423/2023 | BASANTI MISHRA<br>BIPIN BIHARI MOHANTY                 | NARAYAN PRASAD PARJIA    | //                       |
|     |                 | VS   | VS                       | 0                        |
| 202 | WA/0000424/2023 | CHAITANYA MOHANTY<br>STATE OF ODISHA                   | SASWAT DAS,A.G.A         | //                       |
|     |                 | VS   | VS                       | 0                        |
| 203 | WA/0000425/2023 | NARENDRA PRASAD MAJHI<br>STATE OF ODISHA               | SASWAT DAS, A.G.A.       | //                       |
|     |                 | VS   | VS                       | 0                        |
| 204 | WA/0000426/2023 | BHAGABAT SAHOO<br>BHAWANIPATNA CENTRAL COOP. BANK LTD. | BAIDHARA SAHOO           | //                       |
|     |                 | VS   | VS                       | 0                        |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b>   | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|-----------------------------------|---------------------------------|
| 205       | WA/0000427/2023    | UDIT NARAYAN NAYAK<br>STATE OF ODISHA<br>VS<br>NARAYAN CHANDRA DAS | SASWAT DAS,A.G.A<br>VS            | //<br>//<br>0<br>//             |
| 206       | WA/0000428/2023    | STATE OF ODISHA<br>VS<br>JAGGANNATH ROUT                           | MANOJ KUMAR KHUNTIA, A.G.A.<br>VS | //<br>0<br>//                   |
| 207       | WA/0000429/2023    | KALU CHARAN PANDA@KALICCHARAN PANDA<br>VS<br>STAT OF ODISHA        | ADV.<br>VS                        | //<br>0<br>//                   |
| 208       | WA/0000430/2023    | STATE OF ODISHA<br>VS<br>SUDARSAN MANDINGI                         | PUSHPARAJ BHARADWAJ, A.S.C.<br>VS | //<br>0<br>//                   |
| 209       | WA/0000431/2023    | KHETRA MOHAN NANDA<br>VS<br>STATE OF ODISHA                        | TARUNKANTA PATTANAYAK<br>VS       | //<br>0<br>//                   |
| 210       | WP(C)/0006652/2023 | KALI CHARAN BEHERA<br>VS<br>STATE OF ODISHA                        | GANESH PRASAD SAMAL<br>VS         | //<br>0<br>//                   |
| 211       | WP(C)/0006653/2023 | PRADIPTA KUMAR DALAI<br>VS<br>R.T.O.CUTTACK                        | ASHOK KUMAR ROUT<br>VS            | //<br>0<br>//                   |
| 212       | WP(C)/0006654/2023 | DILLIP KUMAR JENA<br>VS<br>R.T.O.CUTTACK                           | ASHOK KUMAR ROUT<br>VS            | //<br>0<br>//                   |
| 213       | WP(C)/0006655/2023 | NARAHARI DAS<br>VS<br>STATE OF ODISHA                              | SUSANTA KUMAR JETHY<br>VS         | //<br>0<br>//                   |
| 214       | WP(C)/0006656/2023 | PRAMOD PATRA<br>VS<br>STATE OF ODISHA                              | MANAS PATI<br>VS                  | //<br>0<br>//                   |
| 215       | WP(C)/0006657/2023 | TAPASWINI NAIK<br>VS<br>STATE OF ODISHA                            | SUSHANTA KUMAR JOSHI<br>VS        | //<br>0<br>//                   |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216       | WP(C)/0006658/2023 | HARADHAN BEHERA<br>VS<br>STATE OF ODISHA                           | MANAS PATI<br>VS                | //<br>0<br>//                   |
| 217       | WP(C)/0006659/2023 | DHANURJAYA SAHU<br>VS<br>MCL, SAMBALPUR                            | AMITAV DAS<br>VS                | //<br>0<br>//                   |
| 218       | WP(C)/0006660/2023 | SUBASINI DEI<br>VS<br>STATE OF ODISHA                              | UMAKANT SAHOO<br>VS             | //<br>0<br>//                   |
| 219       | WP(C)/0006661/2023 | SRI SRI RADHAKANTA JEW, BALASORE<br>VS<br>STATE OF ODISHA          | MADAN MOHAN SWAIN<br>VS         | //<br>0<br>//                   |
| 220       | WP(C)/0006662/2023 | ANIL @ ANIL KUMAR KUKREJA<br>VS<br>STATE OF ODISHA                 | SRINIBASH SATAPATHY<br>VS       | //<br>0<br>//                   |
| 221       | WP(C)/0006663/2023 | SUSHIL KUMAR ARORA<br>VS<br>STATE OF ODISHA                        | SRINIBASH SATAPATHY<br>VS       | //<br>0<br>//                   |
| 222       | WP(C)/0006664/2023 | DEEPAK JOSHI<br>VS<br>STATE OF ODISHA                              | SRINIBASH SATAPATHY<br>VS       | //<br>0<br>//                   |
| 223       | WP(C)/0006665/2023 | RAMESH KUMAR BEHERA<br>VS<br>STATE OF ODISHA                       | BIBHUTI BHUSAN MISHRA<br>VS     | //<br>0<br>//                   |
| 224       | WP(C)/0006666/2023 | M/S. PADMA LOCHAN DASH<br>VS<br>COMMISSIONER OF CT AND GST, ODISHA | KSHIROD KUMAR SAHOO<br>VS       | //<br>0<br>//                   |
| 225       | WP(C)/0006667/2023 | KAMINI KANTA BEHERA<br>VS<br>STATE OF ODISHA                       | UMESH CHANDRA MAHAPATRA<br>VS   | //<br>0<br>//                   |
| 226       | WP(C)/0006668/2023 | BIJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                        | UMESH CHANDRA MAHAPATRA<br>VS   | //<br>0<br>//                   |
| 227       | WP(C)/0006669/2023 | RAJESWAR MAHARANA  | UMESH CHANDRA MAHAPATRA         | //                              |

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|-----|--------------------|--|----------------------------|--------------------------|
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 228 | WP(C)/0006670/2023 | DIGAMBAR HOTA                                | UMESH CHANDRA MAHAPATRA    | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 229 | WP(C)/0006671/2023 | SURABALA NAYAK                               | UMESH CHANDRA MAHAPATRA    | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 230 | WP(C)/0006672/2023 | RABINDRA BARIK                               | ANUGRAHA NARAYAN SAMANTRAY | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 231 | WP(C)/0006673/2023 | PRAMILA DEVI WOMENS WELFARE UNION, BERHAMPUR | ABHIROD KUMAR ROUT         | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 232 | WP(C)/0006674/2023 | MAHESWAR PRADHAN                             | SURENDRA KUMAR SAHOO       | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 233 | WP(C)/0006675/2023 | RATNAKAR PRADHAN                             | SANJAY UMAR SAMANTARAY     | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 234 | WP(C)/0006676/2023 | JASASWINI MISHRA @ MUND                      | JNYANANANDA PANDA          | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | MANAS RANJAN MUND                            |                            | //                       |
| 235 | WP(C)/0006677/2023 | TAPAN KUMAR PATNAIK                          | SUDHANSU SEKHAR PRATAP     | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 236 | WP(C)/0006678/2023 | MAHENDRA DHARUA                              | KUNAL KUMAR SWAIN          | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 237 | WP(C)/0006679/2023 | SANKARSAN LENKA                              | TUSHAR KANTA NAYAK         | //                       |
|     |                    | VS   | VS                         | 0                        |
|     |                    | STATE OF ODISHA                              |                            | //                       |
| 238 | WP(C)/0006680/2023 | REBATI SAHU                                  | ARUN KUMAR PATRA           | //                       |
|     |                    | VS   | VS                         | 0                        |

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|-----|--------------------|--|------------------------------|--------------------------|
| 239 | WP(C)/0006681/2023 | STATE OF ODISHA<br>MANJULATA SINGH<br>VS   | KRISHNA CHANDRA SAHU<br>VS   | //<br>//<br>()           |
| 240 | WP(C)/0006682/2023 | STATE OF ODISHA<br>BIBEKANANDA BAL<br>VS   | KRISHNA CHANDRA SAHU<br>VS   | //<br>//<br>()           |
| 241 | WP(C)/0006683/2023 | STATE OF ODISHA<br>KALYANI MISHRA<br>VS  | LAKSHMAN MISHRA<br>VS        | //<br>//<br>()           |
| 242 | WP(C)/0006684/2023 | STATE OF ORISSA<br>M/S PRAVAT KUMAR CHOUDHURY, CUTTACK<br>VS                         | BIJAY PANDA<br>VS            | //<br>//<br>()           |
| 243 | WP(C)/0006685/2023 | THE ADDL. STATE TAX OFFICER, CT AND GST , CUTTACK-II CIRCLE<br>RIZWAN ALI KHAN<br>VS | JYOTIRMAY GUPTA<br>VS        | //<br>//<br>()           |
| 244 | WP(C)/0006686/2023 | STATE OF ODISHA<br>MARKANDA NAYAK @ MARKANDA KUMAR NAYAK<br>VS                       | KANJAY KUMAR BEHERA<br>VS    | //<br>//<br>()           |
| 245 | WP(C)/0006687/2023 | STATE OF ODISHA<br>BASANTA KUMAR ROUT<br>VS  | SATYAJIT MOHAPATRA<br>VS     | //<br>//<br>()           |
| 246 | WP(C)/0006688/2023 | STATE OF ODISHA<br>MADHABA CHANDRA LENKA<br>VS                                       | LAXMIDHAR DASH<br>VS         | //<br>//<br>()           |
| 247 | WP(C)/0006689/2023 | STATE OF ODISHA<br>SOMIT KUMAR NAYAK<br>VS   | NIRANJAN NAYAK<br>VS         | //<br>//<br>()           |
| 248 | WP(C)/0006690/2023 | RM, RBI, BBSR<br>PRAVAKAR SWAIN<br>VS  | BIJAYA KUMAR PATTANAİK<br>VS | //<br>//<br>()           |
| 249 | WP(C)/0006691/2023 | STATE OF ODISHA<br>SMC, OF GOVT. UGHS, NIALI<br>VS                                   | GOPINATH MISHRA<br>VS        | //<br>//<br>()           |
|     |                    | DISTRICT PROJECT COORDINATOR, JAJPUR   |                              | //                       |

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|-----|--------------------|---|--------------------------------|--------------------------|
| 250 | WP(C)/0006692/2023 | SUSHMA PADHY<br>VS<br>UNION OF INDIA  | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>0<br>//            |
| 251 | WP(C)/0006693/2023 | G.SRINIBAS PATNAIK<br>VS<br>SENIOR VICE PRESIDENT AND NATIONAL SALES HEAD, KOTAK MAHINDRA BANK, MAHARASHTRA | GOPINATH MISHRA<br>VS          | //<br>0<br>//            |
| 252 | WP(C)/0006694/2023 | DHARMARAJ BARIK<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//            |
| 253 | WP(C)/0006695/2023 | GANESH CHOUDHURY<br>VS<br>STATE OF ODISHA   | JITENDRA KUMAR DIGAL<br>VS     | //<br>0<br>//            |
| 254 | WP(C)/0006696/2023 | GAYATRI BEHERA<br>VS<br>STATE OF ODISHA   | JITENDRA KUMAR DIGAL<br>VS     | //<br>0<br>//            |
| 255 | WP(C)/0006697/2023 | PRADEEPTA KUMAR SINGHSAMANT<br>VS<br>M/S E.P.C.CONSTRUCTION INDIA LTD., MUMBAI                              | AMITAV TRIPATHY<br>VS          | //<br>0<br>//            |
| 256 | WP(C)/0006698/2023 | SIBARAM SAHU<br>VS<br>STATE OF ODISHA   | LINGARAJ SARANGI<br>VS         | //<br>0<br>//            |
| 257 | WP(C)/0006699/2023 | LAXMINRUSINGHA SWAMY @ BADAMATHA, GANJAMPUR<br>VS<br>COMMN. OF ENDOWMENTS, ODISHA, KHURDA                   | GOPINATH MISHRA<br>VS          | //<br>0<br>//            |
| 258 | WP(C)/0006700/2023 | ABHIRAM BEHERA<br>VS<br>THE COLLECTOR AND DM BALESWAR   | SARAT KUMAR BEHERA<br>VS       | //<br>0<br>//            |
| 259 | WP(C)/0006701/2023 | DURGA CHARAN NAYAK<br>VS<br>STATE OF ODISHA   | CHITTARANJAN PATTNAIK<br>VS    | //<br>0<br>//            |
| 260 | WP(C)/0006702/2023 | NETRANANDA BARAL<br>VS<br>STATE OF ODISHA   | UMA CHARAN MISHRA<br>VS        | //<br>0<br>//            |
| 261 | WP(C)/0006703/2023 | RAMJI MISHRA  | DEBENDRANATH MISRA             | //                       |

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|-----|--------------------|---|-----------------------------------|--------------------------|
|     |                    | VS  | VS                                | 0                        |
|     |                    | UNION OF INDIA  |                                   | //                       |
| 262 | WP(C)/0006704/2023 | AKHIL KUMAR LENKA   | DEEPALI MAHAPATRA                 | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 263 | WP(C)/0006705/2023 | KAILASH CHANDRA PRADHAN   | ARCHANA MOHANTY                   | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | UNION OF INDIA  |                                   | //                       |
| 264 | WP(C)/0006706/2023 | BIJAY KUMAR SAMAL   | SITANSU MOHAN SINGH               | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 265 | WP(C)/0006707/2023 | BIBEKANANDA NAIK  | SITANSU MOHAN SINGH               | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 266 | WP(C)/0006708/2023 | FAKIR KARNA   | M.PRATAP @ PRATAP KUMAR MOHAPATRA | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 267 | WP(C)/0006709/2023 | ASISH KUMAR PRADHAN   | BIKRAM CHANDRA GHADEI             | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | UNION OF INDIA  |                                   | //                       |
| 268 | WP(C)/0006710/2023 | GANGADHAR BARIK   | M.PRATAP @ PRATAP KUMAR MOHAPATRA | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 269 | WP(C)/0006711/2023 | THE ORISSA STATE CO-OP. MILK PRODUCERS FEDERATION                                 | SUNIL KANUNGO                     | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | PRESIDING OFFICER, THE CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR/ |                                   |                          |
| 270 | WP(C)/0006712/2023 | PADMAN MUDULI   | PRASANNA KUMAR ROUSTRAY           | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 271 | WP(C)/0006713/2023 | BRAJENDRA KUMAR ROUT  | AVIJIT PATNAIK                    | //                       |
|     |                    | VS  | VS                                | 0                        |
|     |                    | STATE OF ODISHA   |                                   | //                       |
| 272 | WP(C)/0006714/2023 | DHARMANANDA SAHOO   | RAJAKISHORE SAHOO                 | //                       |
|     |                    | VS  | VS                                | 0                        |



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|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | COMMNR.CUM SECY. ST AND SC DEV. DEPTT. BBSR |                          | //                       |
| 273 | WP(C)/0006715/2023 | ANANTA MISHRA                               | SUBHRANSU BHUSAN MOHANTY | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 274 | WP(C)/0006716/2023 | DOLAMANI SAHU                               | SRINIVAS MOHANTY         | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 275 | WP(C)/0006717/2023 | BHAGABATI SUTAR                             | UPENDRA KUMAR SAMAL      | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 276 | WP(C)/0006718/2023 | BISHNU CHARAN SAHU                          | SRINIVAS MOHANTY         | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 277 | WP(C)/0006719/2023 | PRONOTI NANDA                               | PRAVASH PUJAREE PARIDA   | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | SITANSU MISHRA                              |                          | //                       |
| 278 | WP(C)/0006720/2023 | SUMAYA KUMAR PUROHIT                        | MANOJ KUMAR PANDA        | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 279 | WP(C)/0006721/2023 | SARMISTHA PADHI                             | SANJIB MOHANTY           | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 280 | WP(C)/0006722/2023 | NARESH CHANDRA AGRAWAL                      | MANOJ KUMAR PANDA        | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 281 | WP(C)/0006723/2023 | KAMAL KUMAR PATTNAIK                        | PRADEEP KUMAR MAHAPATRA  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 282 | WP(C)/0006724/2023 | M.NARASINGHA                                | PRADEEP KUMAR MAHAPATRA  | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |
| 283 | WP(C)/0006725/2023 | SUKANTA NANDI                               | NIRANJAN LENKA           | //                       |
|     |                    | VS  | VS                       | 0                        |
|     |                    | STATE OF ODISHA                             |                          | //                       |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284       | WP(C)/0006726/2023 | BIKRAM KESHARI DHAL<br>VS<br>STATE OF ODISHA                                   | SAMEER KUMAR DAS<br>VS          | //<br>0<br>//                   |
| 285       | WP(C)/0006727/2023 | DIPTI REKHA MISHRA<br>VS<br>STATE OF ODISHA                                    | NRUSINGH CHARAN ROUT<br>VS      | //<br>0<br>//                   |
| 286       | WP(C)/0006728/2023 | USMAN ALI SK<br>VS<br>ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR | PRAMOD KUMAR NAYAK<br>VS        | //<br>0<br>//                   |
| 287       | WP(C)/0006729/2023 | SUBASH MOHAPATRA<br>VS<br>STATE OF ODISHA                                      | ARUN KUMAR PATRA<br>VS          | //<br>0<br>//                   |
| 288       | WP(C)/0006730/2023 | SURENDRA PRADHAN<br>VS<br>STATE OF ODISHA                                      | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 289       | WP(C)/0006731/2023 | HRUDANANDA SAHOO<br>VS<br>STATE OF ODISHA                                      | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 290       | WP(C)/0006732/2023 | RABINDRANATH NAYAK<br>VS<br>STATE OF ODISHA                                    | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 291       | WP(C)/0006733/2023 | BASANTA KUMAR ROUTH<br>VS<br>STATE OF ODISHA                                   | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 292       | WP(C)/0006734/2023 | SANKARSAN PATI<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 293       | WP(C)/0006735/2023 | SARADA CHARAN SETHI<br>VS<br>STATE OF ODISHA                                   | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 294       | WP(C)/0006736/2023 | SURENDRA KALIA<br>VS<br>STATE OF ODISHA  | BISWARANJAN DALAI<br>VS         | //<br>0<br>//                   |
| 295       | WP(C)/0006737/2023 | DILIP KUMAR NAYAK  | BIRANCHI KUMAR JENA             | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 296       | WP(C)/0006738/2023 | PRAVAT KUMAR SAR                               | BIRANCHI KUMAR JENA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 297       | WP(C)/0006739/2023 | NARESH NAIK                                    | BIREN SANKAR TRIPATHY           | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | DISTRICT AND SESSIONS JUDGE, ANGUL             |                                 | //                              |
| 298       | WP(C)/0006740/2023 | BIKASH KHATUA                                  | JAYANTA KUMAR KHANDAYATRAY      | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | UNION OF INDIA                                 |                                 | //                              |
| 299       | WP(C)/0006741/2023 | SATYABRATA PATRA                               | MANOJ KUMAR MOHANTY             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 300       | WP(C)/0006742/2023 | BAURI BANDHU MANTRY                            | GOPINATH MISHRA                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 301       | WP(C)/0006743/2023 | MINATI NAYAK                                   | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 302       | WP(C)/0006744/2023 | SATRUGHAN HARIJAN                              | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 303       | WP(C)/0006745/2023 | SREE METALIKS LIMITED                          | KSHIROD KUMAR SAHOO             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | TAX RECOVERY OFFICER-CUM-ADDL. R.T.O OF BARBIL |                                 | //                              |
| 304       | WP(C)/0006746/2023 | DAYA SAGAR MALLIK                              | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 305       | WP(C)/0006747/2023 | RAM KISHORE RAY                                | SHANTI PRAKASH MOHANTY          | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE INDIAN RAILWAYS, NEW DELHI                 |                                 | //                              |
| 306       | WP(C)/0006748/2023 | HIRANYA DAS                                    | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 307       | WP(C)/0006749/2023 | STATE OF ODISHA<br>ANADI CHARAN PRADHAN<br>VS                    | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 308       | WP(C)/0006750/2023 | STATE OF ODISHA<br>BIJAY KUMAR BEHERA<br>VS                      | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 309       | WP(C)/0006751/2023 | STATE OF ODISHA<br>SOUMYA PRAKASH MOHANTY<br>VS                  | ALOK KUMAR MOHAPATRA<br>VS      | //<br>//<br>()                  |
| 310       | WP(C)/0006752/2023 | STATE OF ODISHA<br>RADHARANI DAS<br>VS                           | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 311       | WP(C)/0006753/2023 | STATE OF ODISHA<br>SHARAT CHANDRA BARIK<br>VS                    | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 312       | WP(C)/0006754/2023 | STATE OF ODISHA<br>KHATU SUNA<br>VS                              | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 313       | WP(C)/0006755/2023 | STATE OF ODISHA<br>MAHESWAR BIBHAR<br>VS                         | DURGESH NARAYAN RATH<br>VS      | //<br>//<br>()                  |
| 314       | WP(C)/0006756/2023 | STATE OF ODISHA<br>GOKHEI PATRA<br>VS                            | ASHOK KUMAR SAHOO<br>VS         | //<br>//<br>()                  |
| 315       | WP(C)/0006757/2023 | STATE OF ODISHA<br>MAMATA NAYAK<br>VS                            | SHASHI BHUSAN JENA<br>VS        | //<br>//<br>()                  |
| 316       | WP(C)/0006758/2023 | STATE OF ODISHA<br>RANGADHAR NAYAK<br>VS                         | SHASHI BHUSAN JENA<br>VS        | //<br>//<br>()                  |
| 317       | WP(C)/0006759/2023 | STATE OF ODISHA<br>JYOTIRMAYEE TRIPATHY<br>VS<br>STATE OF ODISHA | SHASHI BHUSAN JENA<br>VS        | //<br>//<br>()<br>//            |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 318       | WP(C)/0006760/2023 | PUSPALATA MALLICK<br>VS<br>STATE OF ODISHA                           | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 319       | WP(C)/0006761/2023 | BIRANCHI NARAYAN JENA<br>VS<br>STATE OF ODISHA                       | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 320       | WP(C)/0006762/2023 | BANOJ KUMAR BARIK<br>VS<br>STATE OF ODISHA                           | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 321       | WP(C)/0006763/2023 | BIJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                          | RAJJEET ROY<br>VS               | //<br>0<br>//                   |
| 322       | WP(C)/0006764/2023 | KABITA ADHIKARI<br>VS<br>STATE OF ODISHA                             | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 323       | WP(C)/0006765/2023 | PURNACHANDRA MALIK<br>VS<br>THE REGIONAL TRANSPORT OFFICER, BHADRAK  | SATYA NARAYAN MISHRA 4<br>VS    | //<br>0<br>//                   |
| 324       | WP(C)/0006766/2023 | SHIBA PRASAD PARIDA<br>VS<br>STATE OF ODISHA                         | PRABIR KUMAR RAY<br>VS          | //<br>0<br>//                   |
| 325       | WP(C)/0006767/2023 | DCB BANK LTD.,MUMBAI<br>VS<br>DIST. MAGISTRATE-CUM-COLLECTOR, KHURDA | PRABIR KUMAR RAY<br>VS          | //<br>0<br>//                   |
| 326       | WP(C)/0006768/2023 | PRASANTA KUMAR PRADHAN<br>VS<br>R.T.O., BBSR                         | BRAJA MOHAN SARANGI<br>VS       | //<br>0<br>//                   |
| 327       | WP(C)/0006769/2023 | KHAGESWAR SAHU<br>VS<br>REGIONAL MANAGER, RBI, BBSR                  | BRAJA MOHAN SARANGI<br>VS       | //<br>0<br>//                   |
| 328       | WP(C)/0006770/2023 | M/S MAA MANGALA TRADERS<br>VS<br>JOINT COMMISSIONER OF SALES TAX     | KAJAL SAHOO<br>VS               | //<br>0<br>//                   |
| 329       | WP(C)/0006771/2023 | MAHENDRA KUMAR JENA  | PRAFULLA KUMAR MOHAPATRA        | //                              |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 330 | WP(C)/0006772/2023 | UNION OF INDIA<br>PRAMOD CHANDRA RATH  | ABINASH ROUTRAY          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 331 | WP(C)/0006773/2023 | STATE OF ODISHA<br>MAHESWAR PRADHANI   | JATESWAR NAYAK           | //                       |
|     |                    | VS   | VS                       | 0                        |
| 332 | WP(C)/0006774/2023 | STATE OF ODISHA<br>NANDA SAHU  | JATESWAR NAYAK           | //                       |
|     |                    | VS   | VS                       | 0                        |
| 333 | WP(C)/0006775/2023 | STATE OF ODISHA<br>M/S HRUSIKESH JENA  | KAJAL SAHOO              | //                       |
|     |                    | VS   | VS                       | 0                        |
| 334 | WP(C)/0006776/2023 | JOINT COMMISSIONER OF SALES TAX<br>PRASANTA KUMAR JOSHI  |                          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 335 | WP(C)/0006777/2023 | PRINCIPAL SECY., S AND ME DEPT., GOVT. OF ODISHA<br>DAMBARUDHAR SAHOO                              | GOPINATH MISHRA          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 336 | WP(C)/0006778/2023 | STATE OF ODISHA<br>M/S HRUSIKESH JENA  | KAJAL SAHOO              | //                       |
|     |                    | VS   | VS                       | 0                        |
| 337 | WP(C)/0006779/2023 | JOINT COMMISSIONER OF SALES TAX (APPEAL)<br>ROYAL ACADEMY, DHENKANAL                               | PAMI RATH                | //                       |
|     |                    | VS   | VS                       | 0                        |
| 338 | WP(C)/0006780/2023 | DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR<br>SAHAYOGA COLLEGE OF NURSING, MALKANGIRI     | PAMI RATH                | //                       |
|     |                    | VS   | VS                       | 0                        |
| 339 | WP(C)/0006781/2023 | DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR<br>KALAM COLLEGE OF NURSING, GANJAM            | PAMI RATH                | //                       |
|     |                    | VS   | VS                       | 0                        |
| 340 | WP(C)/0006782/2023 | DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR<br>SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI | PAMI RATH                | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE               |
|-----|---------------------|--|------------------------------|--|
| 341 | WPCRL/000029/2023   | DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR<br>NEHA PARWEEN<br>VS<br>STATE OF ODISHA | JAJATI KESHARI KHUNTIA<br>VS | //<br>/ /0<br>()                       |
| 342 | ABLAPL/0002300/2023 | HAPPY @ SUNIL KUMAR DAS<br>VS<br>STATE OF ODISHA   | SOUBHAGYA KUMAR DASH<br>VS   | //<br>DHENKANAL SADAR /155 /2023<br>() |
| 343 | ABLAPL/0002301/2023 | BIJITENDRIYA PRADHAN<br>VS<br>STATE OF ODISHA  | KOUSIK ANANDA GURU<br>VS     | //<br>DHANUPALI /80 /2022<br>()        |
| 344 | ABLAPL/0002302/2023 | ESHA CHHATRIA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR JOSHI<br>VS   | //<br>KANTABANJI /44 /2023<br>()       |
| 345 | ABLAPL/0002303/2023 | SANGHAMITRA LENKA<br>VS<br>STATE OF ODISHA   | DAYANANDA MOHAPATRA<br>VS    | //<br>BHUBAN /54 /2023<br>()           |
| 346 | ABLAPL/0002304/2023 | NILA@NILAMANI MAJHI<br>VS<br>STATE OF ODISHA   | ADITI HOTA<br>VS             | //<br>CHHENDIPADA /52 /2013<br>()      |
| 347 | ABLAPL/0002305/2023 | PARSHURAM MALLICK<br>VS<br>STATE OF ODISHA   | ASUTOSH ROUT<br>VS           | //<br>NAIKANI-DIHI /41 /2023<br>()     |
| 348 | ABLAPL/0002306/2023 | ASHOK NATH<br>VS<br>STATE OF ODISHA  | RITA SINGH<br>VS             | //<br>BHUBAN /59 /2023<br>()           |
| 349 | ABLAPL/0002307/2023 | PRAKASH KUMAR BHATTA @ BAGA<br>VS<br>STATE OF ODISHA   | SOUMYA RANJAN DAS<br>VS      | //<br>GOP /88 /2023<br>()              |
| 350 | ABLAPL/0002308/2023 | GOURAV HALDAR<br>VS<br>STATE OF ODISHA   | ASIT KUMAR JENA<br>VS        | //<br>MALKANGIRI /775 /2022<br>()      |
| 351 | ABLAPL/0002309/2023 | SK. MENSUR<br>VS<br>STATE OF ODISHA  | DIPTENDU SUNDAR RAY<br>VS    | //<br>BAISINGA /25 /2023<br>()         |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                          | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>                       |
|-----------|---------------------|--|---------------------------------|---|
| 352       | ABLAPL/0002310/2023 | SISESAN BAGH<br>VS<br>STATE OF ODISHA                | TUKUNA KUMAR MISHRA<br>VS       | ANDIRAKANCHA /57 /2022<br>()<br>//                    |
| 353       | ABLAPL/0002311/2023 | SISESAN BAGH<br>VS<br>STATE OF ODISHA                | TUKUNA KUMAR MISHRA<br>VS       | ANDIRAKANCHA /58 /2022<br>()<br>//                    |
| 354       | ABLAPL/0002312/2023 | PRATAP KUMAR NAYAK @ TUKUNA<br>VS<br>STATE OF ODISHA | SMRUTI RANJAN MOHAPATRA<br>VS   | MANGALPUR /63 /2023<br>()<br>//                       |
| 355       | ABLAPL/0002313/2023 | SIPUN BHOI<br>VS<br>STATE OF ODISHA                  | SANJIB KUMAR BISWAL<br>VS       | BENTKAR (42 MOUZA) UPD CUTTACK /280 /2022<br>()<br>// |
| 356       | ABLAPL/0002314/2023 | PAPUNA SETHY<br>VS<br>STATE OF ODISHA                | DILLIP KUMAR DASH<br>VS         | JAGATSINGPUR /108 /2023<br>()<br>//                   |
| 357       | ABLAPL/0002315/2023 | SUSHIL KUMAR PATI<br>VS<br>STATE OF ODISHA           | BHABANI SHANKAR DASPARIDA<br>VS | BINIKA /20 /2023<br>()<br>//                          |
| 358       | ABLAPL/0002316/2023 | KULU @ BINOD BIHARI MOHANTY<br>VS<br>STATE OF ODISHA | DEVASHIS PANDA<br>VS            | DHENKANAL SADAR /155 /2023<br>()<br>//                |
| 359       | ABLAPL/0002317/2023 | HRUSHIKESH MALLIK@HRUSIKESH<br>VS<br>STATE OF ODISHA | PRABHAV BEHERA<br>VS            | SABARANG /31 /2023<br>()<br>//                        |
| 360       | ABLAPL/0002318/2023 | BISWARANJAN DAS<br>VS<br>STATE OF ODISHA             | JAYAKRISHNA MOHAPATRA<br>VS     | CHANDABALI /66 /2023<br>()<br>//                      |
| 361       | ABLAPL/0002319/2023 | KANCHAN BARIK<br>VS<br>STATE OF ODISHA               | JAYAKRISHNA MOHAPATRA<br>VS     | CHANDABALI /61 /2023<br>()<br>//                      |
| 362       | ABLAPL/0002320/2023 | BULU @ TILAK BEHERA @ TULU<br>VS<br>STATE OF ODISHA  | SAROJ KUMAR PADHI<br>VS         | PIPLI /390 /2012<br>()<br>//                          |
| 363       | ABLAPL/0002321/2023 | DHRUBA JENA  | MANAS KUMAR CHAND               | NIRAKARPUR /52 /2023                                  |



## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|---------------------|---------------------------------------|-----------------------------|--------------------------|
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 364 | ABLAPL/0002322/2023 | PAPU CHAMPATI @ SUBHASISH CHAMPATIRAY | MANAS KUMAR CHAND           | KHURDA SADAR /198 /2022  |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 365 | ABLAPL/0002323/2023 | PANDABA GHATUARI                      | TARA PRASAD MOHAPATRA       | SATYABADI /305 /2022     |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 366 | ABLAPL/0002324/2023 | KUNU SAHU                             | SUBHRANSHU DASH             | KESINGA /30 /2023        |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 367 | ABLAPL/0002325/2023 | JAGU SAHU                             | RAJKISHOR SWAIN             | KESINGA /30 /2023        |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 368 | ABLAPL/0002326/2023 | SAMIRAN BIBI                          | PRAVASH CHANDRA JENA        | BHOGRAI /62 /2023        |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 369 | ABLAPL/0002327/2023 | SADAM SAH                             | NIKUNJA KUMAR ROUT          | CHANDABALI /56 /2023     |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 370 | ABLAPL/0002328/2023 | RAJKISHORE SAHU                       | BHARAT BHUSAN ROURTRAY      | BANTALA /60 /2023        |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 371 | ABLAPL/0002329/2023 | SANYASI JENA @ SANIA                  | CHIRANJIB ROUT              | TALCHER TOWN /122 /2023  |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 372 | ABLAPL/0002330/2023 | SUSANT @ KAINCHA KUMAR PRADHAN        | DEBENDRA NARAYAN PATTANAIAK | JANKIA P.S. /77 /2023    |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 373 | ABLAPL/0002331/2023 | SATYAJIT BISWAL                       | DILLIP KUMAR MOHANTY        | NIALI /71 /2023          |
|     |                     | VS                                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA                       |                             | //                       |
| 374 | ABLAPL/0002332/2023 | SUBODH SAHU                           | BIJAY JENA                  | / /0                     |
|     |                     | VS                                    | VS                          | ()                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE                    |
|-----|---------------------|---|------------------------------|---|
| 375 | ABLAPL/0002333/2023 | STATE OF ODISHA<br>JAJATI BISWAL<br>VS                  | DILLIP KUMAR MOHANTY<br>VS   | //<br>NIALI /72 /2023<br>()                 |
| 376 | ABLAPL/0002334/2023 | STATE OF ODISHA<br>KANDURA MAJHI @ BASANTA MAJHI<br>VS  | AMIYA KUMAR TARAI<br>VS      | //<br>KUJANGA /108 /2023<br>()              |
| 377 | ABLAPL/0002335/2023 | STATE OF ODISHA<br>CHANDU GAIPAI<br>VS                  | DEEPAK KUMAR MOHAPATRA<br>VS | //<br>CHOUDWAR /96 /2023<br>()              |
| 378 | ABLAPL/0002336/2023 | STATE OF ODISHA<br>SATYA PRAKASH RAJ<br>VS              | BINI MISHRA<br>VS            | //<br>JALESWAR /92 /2023<br>()              |
| 379 | ABLAPL/0002337/2023 | STATE OF ODISHA<br>SARAT CHANDRA@CHANDARA KHUNTIA<br>VS | SANJIB KUMAR BHANJADEO<br>VS | //<br>KHURDA SADAR /65 /2023<br>()          |
| 380 | ABLAPL/0002338/2023 | STATE OF ODISHA<br>JUBARAJ PRADHAN<br>VS                | SURENDRA KUMAR GARTIA<br>VS  | //<br>JAGDALPUR /28 /2023<br>()             |
| 381 | ABLAPL/0002339/2023 | STATE OF ODISHA<br>SOUMYASHREE MOHANTY<br>VS            | SANJIB KUMAR BHANJADEO<br>VS | //<br>KHURDA SADAR /66 /2023<br>()          |
| 382 | ABLAPL/0002340/2023 | STATE OF ODISHA<br>ANIL NAYAK<br>VS                     | ARUN KUMAR DAS(1)<br>VS      | //<br>DHENKANAL SADAR /127 /2023<br>()      |
| 383 | ABLAPL/0002341/2023 | STATE OF ODISHA<br>KALI MALIK @ MANJU MALIK<br>VS       | DEBASIS TRIPATHY<br>VS       | //<br>PATTAMUNDAI RURAL PS /122 /2023<br>() |
| 384 | ABLAPL/0002342/2023 | STATE OF ODISHA<br>GANESWAR SETHI<br>VS                 | ABHIRAM SWAIN<br>VS          | //<br>DHARMASALA /208 /2021<br>()           |
| 385 | ABLAPL/0002343/2023 | STATE OF ODISHA<br>MINA KALLO@DEHURY<br>VS              | UNMESH CHANDRA JENA<br>VS    | //<br>BARKOTE /35 /2023<br>()               |
|     |                     | STATE OF ODISHA   |                              | //  |

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>             |
|-----------|---------------------|---|---------------------------------|---|
| 386       | ABLAPL/0002344/2023 | SANTOSH MALIK<br>VS<br>STATE OF ODISHA        | DEBASIS TRIPATHY<br>VS          | PATTAMUNDAI RURAL PS /122 /2023<br>()<br>// |
| 387       | ABLAPL/0002345/2023 | FIROZ KHAN<br>VS<br>STATE OF ODISHA           | KALPATARU MISHRA<br>VS          | SALIPUR /372 /2022<br>()<br>//              |
| 388       | ABLAPL/0002346/2023 | PRAKASH KUMAR SINGH<br>VS<br>STATE OF ODISHA  | RAKESH KUMAR MALLICK<br>VS      | MADHUPATNA /65 /2023<br>()<br>//            |
| 389       | ABLAPL/0002347/2023 | BISWAJITA SRICHANDAN<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS    | KHURDA MODEL /134 /2023<br>()<br>//         |
| 390       | ABLAPL/0002348/2023 | LAXMI PRUSTY<br>VS<br>STATE OF ODISHA         | MANORANJAN PADHI<br>VS          | HARABHANGA /118 /2022<br>()<br>//           |
| 391       | ABLAPL/0002349/2023 | SASHIKALA SINGH<br>VS<br>STATE OF ODISHA      | RAKESH KUMAR MALLICK<br>VS      | MADHUPATNA /65 /2023<br>()<br>//            |
| 392       | ABLAPL/0002350/2023 | RAGHUNATH DAS<br>VS<br>STATE OF ODISHA        | PRAVASH CHANDRA JENA<br>VS      | JALESWAR /64 /2023<br>()<br>//              |
| 393       | ABLAPL/0002351/2023 | PRASANTA KUMAR PATRA<br>VS<br>STATE OF ODISHA | SOUGAT DASH<br>VS               | UDALA /54 /2023<br>()<br>//                 |
| 394       | ABLAPL/0002352/2023 | PRIYABRATA JENA<br>VS<br>STATE OF ODISHA      | PABITRA KUMAR BEHERA<br>VS      | / /0<br>()<br>//                            |
| 395       | ABLAPL/0002353/2023 | SANTOSH MOHAKUDA<br>VS<br>STATE OF ODISHA     | PRADIPTA BEURA<br>VS            | ATHGARH /29 /2023<br>()<br>//               |
| 396       | ABLAPL/0002354/2023 | SANJAY KUMAR JENA<br>VS<br>STATE OF ODISHA    | BHARAT JALLI<br>VS              | JALESWAR /70 /2023<br>()<br>//              |

# ORISSA HIGH COURT

MISC CASES FILED on :03/03/2023

| SL. NO. | IA NO<br>MAIN CASE NO         | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL         | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|--|---|
| 1       | 27/2023<br>STREV/10/2023      | M/S. TECHNO ENGINEERS-MP                           | B.PANDA (SR.ADV.)   |
| 2       | 27/2023<br>JCRLA/96/2019      | SIBANANDA SINGH-MP                                 | MR.JITENDRA SAMANTRAY                                     |
| 3       | 28/2023<br>JCRLA/96/2019      | SIBANANDA SINGH-MP                                 | MR.JITENDRA SAMANTRAY                                     |
| 4       | 39/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 5       | 40/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 6       | 41/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 7       | 42/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 8       | 43/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 9       | 44/2023<br>SA/32/1993         | GOPINATH-MP  | M/S.G.S.RATH  |
| 10      | 55/2023<br>WPC(OAC)/3544/2016 | GITANJALI DAS-MP                                   |   |
| 11      | 56/2023<br>WPC(OAC)/2556/2018 | NIRANJAN HOTA-MP                                   | SASHIBHUSAN JENA  |
| 12      | 68/2023<br>ITA/16/2023        | PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR-MP |   |
| 13      | 69/2023<br>ITA/17/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 14      | 70/2023<br>CMAPL/182/2023     | MAHADEV SETH-MP                                    | PRANAB KUMAR PASAYAT                                      |
| 15      | 70/2023<br>ITA/18/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 16      | 71/2023<br>CMAPL/121/2020     | DASARATHA MOHANTA-MP                               | M/S. BHABANI SHANKAR DAS, A.K.PANIGRAHI                   |
| 17      | 71/2023<br>ITA/19/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 18      | 72/2023<br>ITA/20/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 19      | 73/2023<br>ITA/21/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 20      | 74/2023<br>ITA/22/2023        | PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MP      |   |
| 21      | 78/2023<br>RVWPET/57/2023     | M/S NATIONAL INSURANCE CO. LTD.-MP                 | ADV.  |
| 22      | 79/2023<br>RVWPET/66/2023     | ORISSA STATE FINANCIAL CORPORATION-MP              | PAMI RATH   |
| 23      | 79/2023<br>MATA/70/2023       | GHANASHYAM KUMURA-MP                               | BASUDEV PUJARI  |
| 24      | 80/2023<br>MATA/70/2023       | GHANASHYAM KUMURA-MP                               | BASUDEV PUJARI  |
| 25      | 82/2023<br>RPFAM/72/2023      | SAGARIKA DASH-MP                                   | SIDHESWAR MOHANTY   |
| 26      | 83/2023                       | RANJAN KUMAR MALLIK-MP                             | RAKESH KUMAR MALLICK                                      |

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| 27 | RPFAM/73/2023<br>84/2023<br>CONTC/356/2023 | SUDAM BHUYAN-MP                                   | mr ashok kumar saho     |
| 28 | 85/2023<br>CONTC/6927/2022                 | LIPAN KUMAR ROUT-MP                               |                         |
| 29 | 86/2023<br>CONTC/7131/2022                 | BIJAYA KUMAR JENA-MP                              | PRADEEP KUMAR MAHAPATRA |
| 30 | 89/2023<br>CRLMP/469/2023                  | BANAMALI NAYAK-MP                                 | DR. BINODA KUMAR MISHRA |
| 31 | 106/2023<br>TRP(C)/92/2023                 | SAMBIT SAGAR SAHOO-MP                             | TUSAR KUMAR MISHRA      |
| 32 | 107/2023<br>TRP(C)/93/2023                 | MADHUSMITA PATRA-MP                               | BIDESHI KUMAR GHADEI    |
| 33 | 162/2023<br>CRLREV/103/2023                | SOURAV KUMAR SAHOO-MP                             | RAMDAS ACHARY           |
| 34 | 163/2023<br>CRLREV/104/2023                | RINKU PRADHAN-MP                                  | AKSHAYA KUMAR SAHOO     |
| 35 | 164/2023<br>CRLREV/104/2023                | RINKU PRADHAN-MP                                  | AKSHAYA KUMAR SAHOO     |
| 36 | 165/2023<br>CRLREV/105/2023                | BABAN CHANDRA SAHOO-MP                            | TARA PRASAD MOHAPATRA   |
| 37 | 166/2023<br>CRLREV/105/2023                | BABAN CHANDRA SAHOO-MP                            | TARA PRASAD MOHAPATRA   |
| 38 | 167/2023<br>CRLREV/467/2021                | GITA RAHA-MP                                      | M.D.RIAZ                |
| 39 | 168/2023<br>CRLREV/106/2023                | HURIA @ PRAKASH DALEI @ SINGH-MP                  | ASHOK KUMAR ROUT        |
| 40 | 169/2023<br>CRLREV/106/2023                | HURIA @ PRAKASH DALEI @ SINGH-MP                  | ASHOK KUMAR ROUT        |
| 41 | 181/2023<br>FAO/57/2023                    | THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP          | RIMJHIMBALA PATI        |
| 42 | 182/2023<br>FAO/243/2022                   | JAYASHREE SAMAL-MP                                | KARUNAKAR RATH          |
| 43 | 183/2023<br>FAO/114/2023                   | MANAGER NATIONAL INSURANCE CO. LTD.-MP            | BIJOY DASMOHAPATRA      |
| 44 | 206/2023<br>RSA/585/2005                   | SAROJINI MISHRA-MP                                | M/S.S.P.MISHRA          |
| 45 | 207/2023<br>RSA/585/2005                   | SAROJINI MISHRA-MP                                | M/S.S.P.MISHRA          |
| 46 | 208/2023<br>RSA/585/2005                   | SAROJINI MISHRA-MP                                | M/S.S.P.MISHRA          |
| 47 | 229/2023<br>CMP/55/2023                    | ANTIMA DAS-MP                                     | BIBEKANANDA BHUYAN      |
| 48 | 230/2023<br>CMP/243/2023                   | BIJAYA @ KHOKAN SARKAR-MP                         | BHASKAR CHANDRA PANDA   |
| 49 | 231/2023<br>CMP/244/2023                   | SANATAN SAHU-MP                                   | SIDHARTHA MISHRA I      |
| 50 | 321/2023<br>MACA/175/2023                  | SUMA SAHOO-MP                                     | PRADEEP KUMAR MISHRA    |
| 51 | 322/2023<br>MACA/176/2023                  | MANAGER, T.P.HOB,ORIENTAL INSURANCE, CO. LTD.-MP  | MADAM ALI KHAN          |
| 52 | 323/2023<br>MACA/703/2022                  | THE NEW INDIA ASSURANCE CO. LTD.-MP               | SUBRAT SATPATHY         |
| 53 | 324/2023<br>MACA/1379/2017                 | RITU@SMRUTI BEHERA-MP                             |                         |
| 54 | 325/2023<br>MACA/735/2022                  | THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP | MADAM ALI KHAN          |
| 55 | 326/2023<br>MACA/71/2020                   | MANAGER LEGAL, BAJAJ ALLIANZ G.I.CO. LTD.-MP      | SAYED ASIF ALI          |
| 56 | 327/2023<br>MACA/364/2009                  | S.NARASUMA PATRA-MP                               | M/S.BHARAT JALLI        |
| 57 | 328/2023<br>MACA/364/2009                  | S.NARASUMA PATRA-MP                               | M/S.BHARAT JALLI        |

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| 58 | 375/2023<br>BLAPL/953/2023    | LALIT @ KRUSHNA CHANDRA GAHIR @ BACHHA-MP  |                           |
| 59 | 376/2023<br>BLAPL/1406/2023   | BHAGIA @ BHAGABAN BEHERA-MP                | GYANESWAR SATPATHY        |
| 60 | 377/2023<br>BLAPL/11526/2022  | GOKULI @ GOKUL DIGAL-MP                    | MAHES DAS                 |
| 61 | 378/2023<br>BLAPL/2391/2023   | BIKASH BEHERA @ DIPU-MP                    | BIDESHI KUMAR GHADEI      |
| 62 | 379/2023<br>BLAPL/8399/2022   | LOKANATH SAHOO-MP                          |                           |
| 63 | 505/2023<br>ABLAPL/472/2023   | GAURI KATIA-MP                             |                           |
| 64 | 506/2023<br>ABLAPL/496/2023   | PRASANNA KUMAR KATIA-MP                    |                           |
| 65 | 507/2023<br>ABLAPL/16306/2021 | ANTARYAMI SENAPATI-MP                      |                           |
| 66 | 508/2023<br>ABLAPL/1551/2023  | DEBASISH PARDHIA-MP                        |                           |
| 67 | 509/2023<br>ABLAPL/630/2023   | NAYANA MAHALIK-MP                          |                           |
| 68 | 510/2023<br>ABLAPL/14521/2022 | RANJIT PRADHAN-MP                          |                           |
| 69 | 511/2023<br>ABLAPL/4043/2019  | SRINIBASH@NIBAS SAHOO-MP                   |                           |
| 70 | 512/2023<br>ABLAPL/4078/2019  | PRABHAT KUMAR SAHOO-MP                     |                           |
| 71 | 513/2023<br>ABLAPL/1816/2021  | RAKESH KUMAR SWAIN @ RAKESH KU SWAIN-MP    |                           |
| 72 | 514/2023<br>ABLAPL/15894/2022 | BISWANATH BEHERA @ BISHU BEHERA-MP         |                           |
| 73 | 515/2023<br>ABLAPL/10801/2021 | PAPUA@ JYOTIRANJAN SWAIN-MP                |                           |
| 74 | 516/2023<br>ABLAPL/8956/2021  | SUDHAKAR BEHERA-MP                         | ARUN KUMAR DAS (1)        |
| 75 | 517/2023<br>ABLAPL/8961/2021  | AKRURA BEHERA-MP                           | ARUN KUMAR DAS (1)        |
| 76 | 518/2023<br>ABLAPL/16221/2022 | PINTU NAIK-MP                              |                           |
| 77 | 519/2023<br>ABLAPL/16466/2022 | PINTU NAIK-MP                              |                           |
| 78 | 534/2023<br>CRLA/248/2023     | SURESH ROUT-MP                             | JNYANANANDA PANDA         |
| 79 | 535/2023<br>CRLA/248/2023     | SURESH ROUT-MP                             | JNYANANANDA PANDA         |
| 80 | 536/2023<br>CRLA/249/2023     | SACHIDANANDA SHIT-MP                       | DAYANANDA MOHAPATRA       |
| 81 | 537/2023<br>CRLA/582/2021     | MANDARAM@JUHASTI PUJARI@JUDHISTI PUJARI-MP | UDIT RANJAN JENA          |
| 82 | 538/2023<br>CRLA/249/2023     | SACHIDANANDA SHIT-MP                       | DAYANANDA MOHAPATRA       |
| 83 | 539/2023<br>CRLA/48/2015      | DURGA SUNA@UMESH SUNA-MP                   | M/S AMIT PR.BOSE          |
| 84 | 540/2023<br>CRLA/250/2023     | SOUMITRY MISHRA-MP                         | JUGALA KISHORE PANDA      |
| 85 | 541/2023<br>CRLA/250/2023     | SOUMITRY MISHRA-MP                         | JUGALA KISHORE PANDA      |
| 86 | 542/2023<br>CRLA/251/2023     | KANHU CHARAN HOTA-MP                       | DHIRENDRA KUMAR MOHAPATRA |
| 87 | 543/2023<br>CRLA/251/2023     | KANHU CHARAN HOTA-MP                       | DHIRENDRA KUMAR MOHAPATRA |
| 88 | 544/2023<br>CRLA/471/2018     | ANANDA NAIK-MP                             | BIGYAN KUMAR SHARMA       |
| 89 | 545/2023                      | SUSANT KUMAR SAHU-MP                       | DEBA PRASAD DAS           |

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| 90  | CRLA/252/2023<br>546/2023    | SUSANT KUMAR SAHU-MP             | DEBA PRASAD DAS                                 |
| 91  | CRLA/252/2023<br>548/2023    | SARASWATI HALDAR-MP              | RAJIB LOCHAN PATTNAIK                           |
| 92  | CRLA/253/2023<br>549/2023    | NRUPA NAIK-MP                    | M/S.BIREN SANKAR TRIPATHY                       |
| 93  | CRLA/637/2016<br>550/2023    | SARASWATI HALDAR-MP              | RAJIB LOCHAN PATTNAIK                           |
| 94  | CRLA/253/2023<br>551/2023    | PABITRA BHUE-MP                  | M/S.BHABANI SANKAR DAS                          |
| 95  | CRLA/680/2016<br>552/2023    | CHHOTU@MUKUNDA LOHAR-MP          | MR.BIJAYA KU.BEHERA. (MR.BIBEKANANDA MOHAPATRA) |
| 96  | CRLA/404/2018<br>805/2023    | RANJU PRADHAN-MP                 | K.P.MOHANTY                                     |
| 97  | CRLMC/3564/2019<br>806/2023  | LIPI GOUDA @ LIPIKARANI GOUDA-MP | LAMBODAR ACHARI                                 |
| 98  | CRLMC/1166/2023<br>807/2023  | NIRMAL CHANDRA PRADHAN-MP        | ANIRUDHA DAS                                    |
| 99  | CRLMC/2867/2022<br>808/2023  | SHIVANANDA MOHANTY-MP            | RAMDAS ACHARY                                   |
| 100 | CRLMC/1168/2023<br>809/2023  | SHIVANANDA MOHANTY-MP            | RAMDAS ACHARY                                   |
| 101 | CRLMC/1168/2023<br>810/2023  | BABA RAO MINIKA-MP               |   |
| 102 | CRLMC/476/2023<br>811/2023   | AMIT KUMAR MAHARANA-MP           | ARUN KUMAR ACHARYA                              |
| 103 | CRLMC/707/2023<br>812/2023   | AMIT KUMAR MAHARANA-MP           | ARUN KUMAR ACHARYA                              |
| 104 | CRLMC/707/2023<br>813/2023   | NALINI SANKAR DASH@NALINI DAS-MP | ARUN KUMAR ACHARYA                              |
| 105 | CRLMC/708/2023<br>814/2023   | NALINI SANKAR DASH@NALINI DAS-MP | ARUN KUMAR ACHARYA                              |
| 106 | CRLMC/708/2023<br>815/2023   | BIPRA CHARAN BHUYAN-MP           | RAMESH AGARWAL                                  |
| 107 | CRLMC/1020/2023<br>816/2023  | NARAYAN NAIK-MP                  | SIDHARTHA DAS                                   |
| 108 | CRLMC/1170/2023<br>817/2023  | RAJESH KUMAR GOUDA-MP            | DEVASHIS PANDA                                  |
| 109 | CRLMC/1172/2023<br>818/2023  | ARUN ROY-MP                      | PARSURAM PANDA                                  |
| 110 | CRLMC/1173/2023<br>819/2023  | JATINDRA MOHAN NAIK-MP           | MANOJ KUMAR PANDA                               |
| 111 | CRLMC/1174/2023<br>820/2023  | TRILOCHAN MOHAPATRA-MP           | MANAS KUMAR CHAND                               |
| 112 | CRLMC/1175/2023<br>821/2023  | TAMAL MUKHERJEE-MP               | SOUMYA RANJAN MOHANTY                           |
| 113 | CRLMC/1176/2023<br>822/2023  | SIPUNA@SIPUN KUMAR PRADHAN-MP    | PRAVASH CHANDRA JENA                            |
| 114 | CRLMC/4002/2022<br>823/2023  | DR.GIRIJA SHANKAR UDGATA-MP      | M/S.DEBI PRASAD DHAL                            |
| 115 | CRLMC/1/2016<br>824/2023     | NIRANJAN SETHI-MP                | BISWORANJAN SWAIN                               |
| 116 | CRLMC/1178/2023<br>825/2023  | BRAJAKISHORE PANIGRAHI-MP        | DEEPAK KUMAR MOHAPATRA                          |
| 117 | CRLMC/1179/2023<br>826/2023  | BRAJAKISHORE PANIGRAHI-MP        | DEEPAK KUMAR MOHAPATRA                          |
| 118 | CRLMC/1179/2023<br>1032/2023 | JENAMANI DEI-MP                  | MOHIT AGARWAL                                   |
| 119 | WA/416/2023<br>1033/2023     | STATE OF ODISHA-MP               | MANOJ KUMAR KHUNTIA, A.G.A.                     |
| 120 | WA/415/2023<br>1034/2023     | STATE OF ODISHA-MP               | MANOJ KUMAR KHUNTIA, A.G.A.                     |

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| 121 | 1035/2023<br>WA/415/2023 | STATE OF ODISHA-MP                      | MANOJ KUMAR KHUNTIA, A.G.A. |
| 122 | 1036/2023<br>WA/288/2023 | UCO BANK, SAMBALPUR-MP                  |                             |
| 123 | 1037/2023<br>WA/417/2023 | RADHAKANTA MATH-MP                      | SOUMYA MISHRA               |
| 124 | 1038/2023<br>WA/417/2023 | RADHAKANTA MATH-MP                      | SOUMYA MISHRA               |
| 125 | 1039/2023<br>WA/419/2023 | LOKANATH MAHANTA-MP                     | ADV                         |
| 126 | 1040/2023<br>WA/418/2023 | KRUSHNA CHANDRA MAHANTA-MP              | ADV.                        |
| 127 | 1041/2023<br>WA/421/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 128 | 1042/2023<br>WA/420/2023 | STATE OF ODISHA-MP                      | SASWAT DAS, A.G.A           |
| 129 | 1043/2023<br>WA/420/2023 | STATE OF ODISHA-MP                      | SASWAT DAS, A.G.A           |
| 130 | 1044/2023<br>WA/421/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 131 | 1045/2023<br>WA/421/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 132 | 1046/2023<br>WA/422/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 133 | 1047/2023<br>WA/422/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 134 | 1048/2023<br>WA/422/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 135 | 1049/2023<br>WA/423/2023 | BIPIN BIHARI MOHANTY-MP                 | NARAYAN PRASAD PARIJA       |
| 136 | 1050/2023<br>WA/424/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 137 | 1051/2023<br>WA/424/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 138 | 1052/2023<br>WA/424/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 139 | 1053/2023<br>WA/426/2023 | BHAWANIPATNA CENTRAL COOP. BANK LTD.-MP | BAIDHARA SAHOO              |
| 140 | 1054/2023<br>WA/426/2023 | BHAWANIPATNA CENTRAL COOP. BANK LTD.-MP | BAIDHARA SAHOO              |
| 141 | 1055/2023<br>WA/425/2023 | STATE OF ODISHA-MP                      | SASWAT DAS, A.G.A.          |
| 142 | 1056/2023<br>WA/425/2023 | STATE OF ODISHA-MP                      | SASWAT DAS, A.G.A.          |
| 143 | 1057/2023<br>WA/425/2023 | STATE OF ODISHA-MP                      | SASWAT DAS, A.G.A.          |
| 144 | 1058/2023<br>WA/427/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 145 | 1059/2023<br>WA/427/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 146 | 1060/2023<br>WA/427/2023 | STATE OF ODISHA-MP                      | SASWAT DAS,A.G.A            |
| 147 | 1061/2023<br>WA/428/2023 | STATE OF ODISHA-MP                      | MANOJ KUMAR KHUNTIA, A.G.A. |
| 148 | 1062/2023<br>WA/428/2023 | STATE OF ODISHA-MP                      | MANOJ KUMAR KHUNTIA, A.G.A. |
| 149 | 1063/2023<br>WA/428/2023 | STATE OF ODISHA-MP                      | MANOJ KUMAR KHUNTIA, A.G.A. |
| 150 | 1064/2023<br>WA/430/2023 | STATE OF ODISHA-MP                      | PUSHPARAJ BHARADWAJ, A.S.C. |
| 151 | 1065/2023<br>WA/430/2023 | STATE OF ODISHA-MP                      | PUSHPARAJ BHARADWAJ, A.S.C. |
| 152 | 1066/2023                | STATE OF ODISHA-MP                      |                             |



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|     | WA/420/2023                   |  |   |
| 153 | 2953/2023<br>WP(C)/4681/2022  | SASHI BHUSAN PATEL-MP                  |   |
| 154 | 2954/2023<br>WP(C)/32219/2022 | SATYENDRA NATH KHAN-MP                 | SAMIR KUMAR MISHRA                      |
| 155 | 2955/2023<br>WP(C)/176/2021   | KISHORE CHANDRA SWAIN-MP               | DEEPALI MAHAPATRA                       |
| 156 | 2956/2023<br>WP(C)/6655/2023  | NARAHARI DAS-MP                        | SUSANTA KUMAR JETHY                     |
| 157 | 2957/2023<br>WP(C)/4862/2023  | ULLASH CHANDRA LENKA-MP                |   |
| 158 | 2958/2023<br>WP(C)/6659/2023  | DHANURJAYA SAHU-MP                     | AMITAV DAS                              |
| 159 | 2959/2023<br>WP(C)/16951/2022 | SHREE JAGANNATH RICE MILL-MP           | KALPATARU MISHRA                        |
| 160 | 2960/2023<br>WP(C)/6660/2023  | SUBASINI DEI-MP                        | UMAKANT SAHOO                           |
| 161 | 2961/2023<br>WP(C)/20942/2020 | ORISSA STEVEDORES LIMITED-MP           | AVIJIT PATNAIK, M/S.S.P.MISHRA, S.D.DAS |
| 162 | 2962/2023<br>WP(C)/35068/2022 | RAJAT KUMAR PAIKRAY-MP                 |   |
| 163 | 2963/2023<br>WP(C)/3604/2023  | MONALISA PRIYADARSINI-MP               |   |
| 164 | 2964/2023<br>WP(C)/6675/2023  | RATNAKAR PRADHAN-MP                    | SANJAY UMAR SAMANTARAY                  |
| 165 | 2965/2023<br>WP(C)/6675/2023  | RATNAKAR PRADHAN-MP                    | SANJAY UMAR SAMANTARAY                  |
| 166 | 2966/2023<br>WP(C)/6666/2023  | M/S. PADMA LOCHAN DASH-MP              | KSHIROD KUMAR SAHOO                     |
| 167 | 2967/2023<br>WP(C)/6680/2023  | REBATI SAHU-MP                         | ARUN KUMAR PATRA                        |
| 168 | 2968/2023<br>WP(C)/4905/2023  | PRAKASH CHANDRA PRADHAN-MP             | SABYASACHI MISHRA                       |
| 169 | 2969/2023<br>WP(C)/4907/2023  | ASHOK KUMAR PRADHAN-MP                 | SABYASACHI MISHRA                       |
| 170 | 2970/2023<br>WP(C)/4909/2023  | MANORANJAN DASH-MP                     | SABYASACHI MISHRA                       |
| 171 | 2971/2023<br>WP(C)/4911/2023  | PRASANTA KUMAR PRADHAN-MP              | SABYASACHI MISHRA                       |
| 172 | 2972/2023<br>WP(C)/4912/2023  | PRAKASH CHANDRA PRADHAN-MP             | SABYASACHI MISHRA                       |
| 173 | 2973/2023<br>WP(C)/34489/2022 | PRASANTA PRADHAN-MP                    | KAMAL RAY                               |
| 174 | 2974/2023<br>WP(C)/26498/2022 | DR. SUDHANSU SARANGI-MP                | SUBIR PALIT                             |
| 175 | 2975/2023<br>WP(C)/6684/2023  | M/S PRAVAT KUMAR CHOUDHURY, CUTTACK-MP | BIJAY PANDA                             |
| 176 | 2976/2023<br>WP(C)/6120/2023  | BINODINI NAYAK-MP                      | JYOTIRMAY GUPTA                         |
| 177 | 2977/2023<br>WP(C)/6691/2023  | SMC, OF GOVT. UGHS, NIALI-MP           | GOPINATH MISHRA                         |
| 178 | 2978/2023<br>WP(C)/6694/2023  | DHARMARAJ BARIK-MP                     | KUNAL KUMAR SWAIN                       |
| 179 | 2979/2023<br>WP(C)/5638/2023  | KAPILENDRA DEV NAYAK-MP                | ARUN KUMAR PATRA                        |
| 180 | 2980/2023<br>WP(C)/6698/2023  | SIBARAM SAHU-MP                        | LINGARAJ SARANGI                        |
| 181 | 2981/2023<br>WP(C)/6635/2023  | BHABAGRAHI SAHU-MP                     | SUKANTA KUMAR DALAI                     |
| 182 | 2982/2023<br>WP(C)/21807/2020 | DHANESWAR JENA-MP                      | PARSURAM DAS                            |
| 183 | 2983/2023<br>WP(C)/6702/2023  | NETRANANDA BARAL-MP                    | UMA CHARAN MISHRA                       |

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| 184 | 2984/2023<br>WP(C)/6705/2023  | KAILASH CHANDRA PRADHAN-MP                           | ARCHANA MOHANTY                   |
| 185 | 2985/2023<br>WP(C)/6708/2023  | FAKIR KARNA-MP                                       | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 186 | 2986/2023<br>WP(C)/17515/2010 | STATE OF ORISSA-MP                                   | ANUSUYA LENKA                     |
| 187 | 2987/2023<br>WP(C)/6685/2023  | RIZWAN ALI KHAN-MP                                   |                                   |
| 188 | 2988/2023<br>WP(C)/6710/2023  | GANGADHAR BARIK-MP                                   | M.PRATAP @ PRATAP KUMAR MOHAPATRA |
| 189 | 2989/2023<br>WP(C)/1276/2014  | HIMANSU PARIDA-MP                                    | MADHUMITA PANDA                   |
| 190 | 2990/2023<br>WP(C)/6711/2023  | THE ORISSA STATE CO-OP. MILK PRODUCERS FEDERATION-MP | SONIYASUNDAR KANUNGO              |
| 191 | 2991/2023<br>WP(C)/23653/2019 | RAJENDRA KUMAR SAHOO-MP                              |                                   |
| 192 | 2992/2023<br>WP(C)/6712/2023  | PADMAN MUDULI-MP                                     | PRASANNA KUMAR ROUSTRAY           |
| 193 | 2993/2023<br>WP(C)/6713/2023  | BRAJENDRA KUMAR ROUT-MP                              | AVIJIT PATNAIK                    |
| 194 | 2994/2023<br>WP(C)/25508/2020 | PARBIN SULTANA-MP                                    | RAMA CHANDRA JENA                 |
| 195 | 2995/2023<br>WP(C)/6715/2023  | ANANTA MISHRA-MP                                     | SUBHRANSU BHUSAN MOHANTY          |
| 196 | 2996/2023<br>WP(C)/17691/2015 | ORISSA TRUST OF TECHNICAL EDUCATION and TRAINING-MP  | ANIL K. BANJIT MOHANTY            |
| 197 | 2997/2023<br>WP(C)/6716/2023  | DOLAMANI SAHU-MP                                     | SRINIVAS MOHANTY                  |
| 198 | 2998/2023<br>WP(C)/6718/2023  | BISHNU CHARAN SAHU-MP                                | SRINIVAS MOHANTY                  |
| 199 | 2999/2023<br>WP(C)/6720/2023  | SUMAYA KUMAR PUROHIT-MP                              | MANOJ KUMAR PANDA                 |
| 200 | 3000/2023<br>WP(C)/35100/2021 | JANARDAN NAYAK-MP                                    | BISWABIHARI MOHANTY               |
| 201 | 3001/2023<br>WP(C)/6725/2023  | SUKANTA NANDI-MP                                     | NIRANJAN LENKA                    |
| 202 | 3002/2023<br>WP(C)/6726/2023  | BIKRAM KESHARI DHAL-MP                               | SAMEER KUMAR DAS                  |
| 203 | 3003/2023<br>WP(C)/15874/2020 | SELUKASH PARIDA-MP                                   | SATYAJIT PATTANAIAK               |
| 204 | 3004/2023<br>WP(C)/5717/2023  | ARJUNA MOHAPATRA-MP                                  | GHANASHYAM MUDULI                 |
| 205 | 3005/2023<br>WP(C)/6740/2023  | BIKASH KHATUA-MP                                     | JAYANTA KUMAR KHANDAYATRAY        |
| 206 | 3006/2023<br>WP(C)/6741/2023  | SATYABRATA PATRA-MP                                  | MANOJ KUMAR MOHANTY               |
| 207 | 3007/2023<br>WP(C)/6742/2023  | BAURI BANDHU MANTRY-MP                               | GOPINATH MISHRA                   |
| 208 | 3008/2023<br>WP(C)/3104/2023  | BIJAYA KUMAR BEHERA-MP                               | DURGESH NARAYAN RATH              |
| 209 | 3009/2023<br>WP(C)/6756/2023  | GOKHEI PATRA-MP                                      | ASHOK KUMAR SAHOO                 |
| 210 | 3010/2023<br>WP(C)/6745/2023  | SREE METALIKS LIMITED-MP                             | KSHIROD KUMAR SAHOO               |
| 211 | 3011/2023<br>WP(C)/6773/2023  | MAHESWAR PRADHANI-MP                                 | JATESWAR NAYAK                    |
| 212 | 3012/2023<br>WP(C)/6770/2023  | M/S MAA MANGALA TRADERS-MP                           | KAJAL SAHOO                       |
| 213 | 3013/2023<br>WP(C)/6774/2023  | NANDA SAHU-MP  | JATESWAR NAYAK                    |
| 214 | 3014/2023<br>WP(C)/6775/2023  | M/S HRUSIKESH JENA-MP                                | KAJAL SAHOO                       |
| 215 | 3015/2023                     | M/S HRUSIKESH JENA-MP                                | KAJAL SAHOO                       |

